ORISSA HIGH COURT

FILING REPORT AS ON :02/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/52402/2026	DR. SYED SHAHRUQ AHMED	JAYANANDA JENA	/ /	
		VS	VS	()	
		ALOK SAHU		//	
2	D-BLAPL/33620/2026	SWETA KANHAR	ABHISHEK SAHOO	G.R.P.S. (BALANGIR) /46 /2026	AOD20240000942C202600019
		VS	VS	()	
		STATE OF ODISHA		//	
3	D-BLAPL/33623/2026	MITA BEHERA	SARADA PRASAD DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
4	D-BLAPL/33625/2026	SHYAM KUMAR SA @ SHYAM KUMAR @ DUKALU @ DUKALU	ARJUN CHARANA BEHERA	AMBABHONA /188 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
5	D-BLAPL/33628/2026	MAHESWAR MALLIK	ANITA SAHOO	REMUNA /24 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
6	D-BLAPL/33633/2026	MANASH HO	PARTHA SARATHI DAS	GHATAGAON /283 /2026	AOD20240000364C202600257
		VS	VS	()	
		STATE OF ODISHA		//	
7	D-BLAPL/33634/2026	BHAGABAN PANGI	JUGALA KISHORE PANDA	Judambo /1 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
8	D-BLAPL/33635/2026	MANAS NAIK	JUGALA KISHORE PANDA	BIKRAMPUR FCI /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
9	D-BLAPL/33638/2026	UNGA KUASI	JUGALA KISHORE PANDA	MATHILI /119 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
10	D-BLAPL/33642/2026	PRAKASH @ BAPI BEHERA	KULDEEP MOHANTY	ANGUL TOWN /595 /2026	AOD20240000012C202600343
		VS	VS	()	
		STATE OF ODISHA		//	
11	D-BLAPL/33648/2026	PREMRAJ HIAL @ BABULI	ARIJEET MISHRA	JEYPORE TOWN /181 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	

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12	D-BLAPL/33649/2026	RANJIT MAHATO	RAMANIKANTA PATTANAIK	ROURKELA GRPS. /139 /2025	AOD20240000356C202600005
		VS	VS	()	
		STATE OF ODISHA		//	
13	D-BLAPL/33652/2026	JAGANNATH JANI	ARIJEET MISHRA	BORIGUMMA /45 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
14	D-BLAPL/33655/2026	SK. AFRUDDI	ANITA SAHOO	RASGOBINDPUR /507 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
15	D-BLAPL/33657/2026	SANJAY NAIK	KULDEEP MOHANTY	CHHENDIPADA /342 /2026	AOD20240000012C202600341
		VS	VS	()	
		STATE OF ODISHA		//	
16	D-BLAPL/33660/2026	SRIHARI PRADHAN	SULOCHANA PATRO	MOHANA /57 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
17	D-BLAPL/33672/2026	ARJUNA NAIK	DEVASHIS PANDA	BANARAPAL /368 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
18	D-BLAPL/33673/2026	BAPI @PRAKASH BEHERA	KULDEEP MOHANTY	CHHENDIPADA /342 /2026	AOD20240000012C202600342
		VS	VS	()	
		STATE OF ODISHA		//	
19	D-BLAPL/33674/2026	PRAMODA PRADHAN	AMULYA RATNA PANDA	KHAJURIPADA /207 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
20	D-BLAPL/33675/2026	LAXMAN PATEL	RAKESH BEHERA	JAMANKIRA /173 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
21	D-BLAPL/33676/2026	RUTA THELA	AMULYA RATNA PANDA	GOCHHAPADA /177 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
22	D-BLAPL/33678/2026	SK. ABU HAIKAR	BHABANI SHANKAR DASPARIDA	BASTA /403 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
23	D-BLAPL/33681/2026	SAGAR @ SUMAN PARIDA	SAPAN KUMAR LENKA	MANCHESWAR P.S. /636 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/33684/2026	SRIKANTA KUMAR DANGUA @ SRIKANTA DANGUA	SAPAN KUMAR LENKA	MANCHESWAR P.S. /617 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/33690/2026	KARUNA NAIK	RAJENDRA NARAYAN ROUT	BURLA /425 /2022	AOR20220001558C202600214
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/33691/2026	SUSA @ SUSANTA DAS	SAKTI PRASAD DAS	DHAULI PS /68 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/33693/2026	GOBINDA SUNA	DEBASNAN DAS	KANTABANJI /160 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/33694/2026	TULU @ PRASANT DAS	DEBASIS BISWAL	DHENKANAL TOWN /506 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/33695/2026	JITU @ AMIT KUMAR PRADHAN	DEBASNAN DAS	SARANAKUL /127 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/33696/2026	SK. ABBASH	ADITI HOTA	SPL.TASK FORCE /17 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/33698/2026	GOBINDA PRADHAN	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/33700/2026	SUSHANTA SAHOO	MANAS KUMAR CHAND	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/33704/2026	KRISHNA GHADEI	SURYAKANTA DWIBEDI	BHANJPUR /275 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/33705/2026	NILAKANTHA AGRIA	RAJIB LOCHAN PATTNAIK	MAIDALPUR /20 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
35	D-BLAPL/33706/2026	RABI @ RABINDRA SAHOO	AMITAV TRIPATHY	FATEGARH /65 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
36	D-BLAPL/33707/2026	ABHISEK SINGH	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600334
		VS	VS	()	
		STATE OF ODISHA		//	
37	D-BLAPL/33709/2026	BALIA @ PRIYABRATA PAL	ARUN KUMAR BEHERA	KAMARDA /86 /2026	AOR20220003422C202600134
		VS	VS	()	
		STATE OF ODISHA		//	
38	D-BLAPL/33710/2026	JHULU BARIK @ MITU	SURYAKANTA DWIBEDI	DASPALLA /139 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
39	D-BLAPL/33712/2026	SOUVIK SAHA	SASANKA SEKHAR PAIKRAY	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /42 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
40	D-BLAPL/33713/2026	KABA @ ABHAYA BEHERA	ARIJEET MISHRA	RAJKANIKA /395 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
41	D-BLAPL/33714/2026	JITENDRA BEHERA @ JITENDRIYA BEHERA @ JITU BEHERA	SURYAKANTA DWIBEDI	KISINDA /54 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
42	D-BLAPL/33716/2026	CHARAN BEHERA	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
43	D-BLAPL/33718/2026	KALU CHARAN KAR	BISHNU PRASAD PRADHAN	BEGUNIAPADA /336 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
44	D-BLAPL/33721/2026	JITENDRA SINGH	NITYANANDA MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
45	D-BLAPL/33722/2026	RATIRANJAN PARIDA	SIDHARTHA SANKAR RAY (2)	KHURDA MODEL /614 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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46	D-BLAPL/33723/2026	SK.HYDER @ RAHUL @ SK.HAIDAR	BASANTA KUMAR DAS	MADHUPATNA /283 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
47	D-BLAPL/33725/2026	ROHIT BEHERA	BASANTA KUMAR DAS	JHARPOKHARIA /223 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
48	D-BLAPL/33729/2026	HARSHVARDHAN GHUGAR @ DILLIP	ASHUTOS DASH	BADMAL /284 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
49	D-BLAPL/33730/2026	NILAKANTHA BEHERA	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
50	D-BLAPL/33731/2026	ABDUL REHMAN	ASIT KUMAR JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
51	D-BLAPL/33734/2026	KUNU HARIJAN @ KUNA	AMIT KUMAR SAHU	JEYPORE SADAR /242 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
52	D-BLAPL/33738/2026	PAGALA MULI	KURESH PRASAD DASH	TARASINGI /337 /2026	AOR20220001390C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
53	D-BLAPL/33739/2026	AMIT RAHANA	BIDYADHAR PANDA	DHAMA /138 /2026	AOR20220001945C202600038
		VS	VS	()	
		STATE OF ODISHA		//	
54	D-BLAPL/33744/2026	SOMNATH PRADHAN @ SOMU	SANJIB KUMAR BHANJADEO	KHURDA SADAR /345 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
55	D-BLAPL/33745/2026	GEDU @ KARTIKA BHUJABAL	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /34 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
56	D-BLAPL/33746/2026	V. LOKESH KUMAR	RAJIB RATH	RAYAGADA TOWN /184 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
57	D-BLAPL/33749/2026	MANOJ BADA	DHIRENDRA KUMAR MOHAPATRA	TALSARA /130 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/33750/2026	MADAN PRADHAN	KURESH PRASAD DASH	BHANJANAGAR /1035 /2026	AOR20220001390C202600046
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/33752/2026	RAMESH CHOUHAN	SUBODH KUMAR MOHANTY	BRAJARAJNAGAR /131 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/33754/2026	SWAPNA JENA	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/33759/2026	HEMANTA MAKAR	BISWARANJAN DALAI	BADMAL /198 /2026	AOR20220003722C202600210
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/33769/2026	PRABHATA @ PRAVAT NAIK @ NAYAK	MANORANJAN MUDULI	NARASINGHPUR /100 /2019	AOD20240000388C202600042
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/33771/2026	JAGADISH JENA @JAGA	ACHYUTANANDA PATTANAIK	BUGUDA /208 /2022	AOD20240000586C202600327
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/33772/2026	PRAVATA @ PRAVAT MALLIK	ANIRUDHA DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/33773/2026	PRAMOD SAHOO	PRAFULLA KUMAR BISWAL	RAJKANIKA /582 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/33774/2026	BHIMA GIRI	SURENDRA KUMAR BISWAL	PHULBANI SADAR /223 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/33776/2026	JHAMPUDA @SUDHIR MANDAL	ARUN KUMAR BEHERA	BHOGRAI /393 /2025	AOR20220003422C202600135
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/33777/2026	RAJA HUIKA @ BARUN	SAIBRATA RATH	RAYAGADA TOWN /184 /2026	
		VS	VS	()	

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		STATE OF ODISHA		//	
69	D-BLAPL/33780/2026	SUBRAT @ SUBRAT KUMAR MOHANTY	DEEPAK KU SAHOO	AUL /374 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
70	D-BLAPL/33781/2026	TUNA @ CHITARANJAN DAS @ KUNA DAS	DEEPAK KU SAHOO	PATTAMUNDAI MODEL /89 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
71	D-BLAPL/33783/2026	JAGANNATH DIGAL	KARTIK CHANDRA TRIPATHY	PHULBANI SADAR /232 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
72	D-BLAPL/33785/2026	MUNA @ KALIA BEHERA	KABIRAJ PRADHAN	BANSADA /193 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
73	D-BLAPL/33786/2026	TUNI BEHERA	KARTIK CHANDRA TRIPATHY	PHULBANI SADAR /232 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
74	D-BLAPL/33789/2026	MADHUMITA DIGAL	KARTIK CHANDRA TRIPATHY	PHULBANI SADAR /232 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
75	D-BLAPL/33791/2026	RANJITA SAHANI	KARTIK CHANDRA TRIPATHY	PHULBANI SADAR /232 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
76	D-BLAPL/33793/2026	ASIT BARAL @ PINTU	GOREKHANATH DAS	NACHUNI /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
77	D-BLAPL/33794/2026	SISHIRA @ SHISHIRA KUMAR JENA	GOREKHANATH DAS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /123 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
78	D-BLAPL/33797/2026	MUNA PRADHAN	BIKASH CHANDRA PARIJA	ANANDAPUR /213 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
79	D-BLAPL/33798/2026	JIBAN RANJAN RAY @ CHINA	SUDHANSU SEKHAR DASH	NAUGAON /157 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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80	D-BLAPL/33799/2026	SANTOSH PARIDA	PRADEEP KUMAR PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
81	D-CMP/52220/2026	BHAGYASHREE PRADHAN	SAROJ RANJAN SUBUDHI	/ /	
		VS	VS	()	
		SANTANU KUMAR BEHERA		//	
82	D-CMP/52244/2026	SUJAY KUMAR MOHANTY	PRASANTA KUMAR SATAPATHY	/ /	
		VS	VS	()	
		BRUNDABAN MOHARANA		//	
83	D-CMP/52268/2026	GITANJALI NAYAK	AUROVINDA MOHANTY	/ /	
		VS	VS	()	
		PRAVAT KUMAR ROUT		//	
84	D-CMP/52270/2026	SOVAN DAS	SIVA SANKAR CHAINI	/ /	
		VS	VS	()	
		SUBHAM SAMANTRAY		//	
85	D-CMP/52287/2026	SATYANARAYAN KHANDEI	TUSAR KUMAR MISHRA	/ /	
		VS	VS	()	
		SANTOSH KUMAR KHANDEI		//	
86	D-CMP/52295/2026	SATYANARAYAN KHANDEI	TUSAR KUMAR MISHRA	/ /	
		VS	VS	()	
		BISHNU CHARAN KHANDAI		//	
87	D-CMP/52298/2026	SK.FAKIRUDDIN	JITENDRA KUMAR MISHRA (2)	/ /	
		VS	VS	()	
		SK.RIAZUDDIN		//	
88	D-CMP/52303/2026	SUBASH CHANDRA PRADHAN	MANOJ KUMAR MOHANTY (2)	/ /	
		VS	VS	()	
		PANCHANAN PRADHAN		//	
89	D-CMP/52324/2026	PRATAP SINGH	DWARIKA PRASAD MOHANTY	/ /	
		VS	VS	()	
		DIBYA LOCHAN SINGH @ DIBYALOCHAN DAS		//	
90	D-CMP/52419/2026	HAREKRUSHNA MOHANTY	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		APARAJITA DAS		//	
91	D-CMP/52480/2026	KANAKADURGA THAKURANI BIJE NIJIGAN	TUSAR KUMAR MISHRA	/ /	

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		VS	VS	()	
		NIRUPAMA MOHAPATRA		//	
92	D-CMP/52533/2026	GOURAHARI MOHANTY	PRAVASH CHANDRA JENA	/ /	
		VS	VS	()	
		SRI SRI KISHORE RAY THAKUR		//	
93	D-CONTC/52195/2026	M/S. SREEMAA SUPPLIER,JAJPUR	ADV	/ /	AOR20230000802C202600116
		VS	VS	()	
		ASWATHY S., COMMISSIONER CUM SECRETARY HEALTH AND FAMILY WELFARE DEPTT.		//	
94	D-CONTC/52209/2026	SANTANU KUMAR PANDA	ADV.	/ /	
		VS	VS	()	
		MAHESWAR SAHOO, O.E.S., DISTRICT PROJECT CO-ORDINATOR, JAJPUR		//	
95	D-CONTC/52248/2026	GOURI JENA	SMITA RANJAN PATNAIK	/ /	
		VS	VS	()	
		ASHISH ISHWAR PATIL, COLLECTOR, DHENKANAL		//	
96	D-CONTC/52269/2026	NILAKANTHA RATH	ADV.	/ /	
		VS	VS	()	
		SANJIB MISHRA, IAS		//	
97	D-CONTC/52274/2026	PRABODHA DAS	ADV.	/ /	
		VS	VS	()	
		DIBYASHREE MALLICK, OAS, ADDL. TAHASILDAR, BHUBANESWAR		//	
98	D-CONTC/52276/2026	RAJA LAXMI MISHRA	ADV.	/ /	
		VS	VS	()	
		JAYANTA KUMAR JAYASINGH, O.A.S., TAHASILDAR, BHUBANESWAR		//	
99	D-CONTC/52278/2026	BHABANI SHANKAR PRASAD MISHRA	ADV.	/ /	
		VS	VS	()	
		DIBYASHREE MALLICK, OAS, ADDL. TAHASILDAR, BHUBANESWAR		//	
100	D-CONTC/52279/2026	REENA NANDA	ADV.	/ /	
		VS	VS	()	
		DIBYASHREE MALLICK, OAS, ADDL. TAHASILDAR, BHUBANESWAR		//	
101	D-CONTC/52284/2026	TAPAN KUMAR MOHARANA	DR. BESURA DAS	/ /	
		VS	VS	()	
		SHUBHA SARMA, PRINCIPAL SECRETARY, DEPARTMENT OF WATER RESOURCES, GOVT. OF ODISHA		//	
102	D-CONTC/52292/2026	SURESH KUMAR SANDHA	ADV.	/ /	
		VS	VS	()	

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		HEMANTA KUMAR SHARMA, I.A.S		//	
103	D-CONTC/52310/2026	GOPAL CHARAN BAHUBALENDRA	MANOJ KUMAR MOHANTY (2)	/ /	
		VS	VS	()	
		BIBHAS RANJAN PANIGRAHI, TAHASILDAR, KHORDHA		//	
104	D-CONTC/52319/2026	SURENDRA KUMAR BEHERA	ADV.	/ /	
		VS	VS	()	
		BHASKAR JYOTI SARMA, IAS		//	
105	D-CONTC/52323/2026	MUPINETI RAJESWAR	ADV.	/ /	
		VS	VS	()	
		SRIKANT BEHERA, S.P., E.O.W., BHUBANESWAR		//	
106	D-CONTC/52325/2026	SOUBHAGINI PANDA	ADV.	/ /	
		VS	VS	()	
		DR.GURU PRASAD MAHANTA, CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, KORAPUT		//	
107	D-CONTC/52326/2026	BRAJENDRANATH PUROHIT	ADV.	/ /	
		VS	VS	()	
		TEMLAL DUBE, DISTRICT EDUCATION OFFICER, BOUDH		//	
108	D-CONTC/52329/2026	NIRANJAN MOHANTA	ADV.	/ /	
		VS	VS	()	
		LAMBODHAR NAIK, PRESIDENT, HIRALAL HIGH SCHOOL, AMBAJODA		//	
109	D-CONTC/52330/2026	INDIRA BOSE	ADV	/ /	AOR20220001600C202600344
		VS	VS	()	
		SUBHA SARMA, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.		//	
110	D-CONTC/52331/2026	SABITRI PATI	ADV	/ /	AOR20220001303C202600058
		VS	VS	()	
		SOMESH KUMAR UPADHYAY, COLLECTOR BHADRAK		//	
111	D-CONTC/52332/2026	PARSURAM DAS	ADV	/ /	AOR20220001303C202600057
		VS	VS	()	
		ER. ANKIT PRATEEK TOPPO, EXECUTIVE ENGINEER RWS AND S DIVISION ATHAGARH		//	
112	D-CONTC/52333/2026	LILIMA BISOI	SANDHYARANI PANI	/ /	AOR20230000010C202600175
		VS	VS	()	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//	
113	D-CONTC/52343/2026	Kalisuna Behera	Bijaya Kumar Nayak	/ /	AOR20230000709C202600041
		VS	VS	()	
		Tejeswar Bag		//	

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114	D-CONTC/52344/2026	REBATI KANTA KANUNGO	ADV.	/ /	
		VS	VS	()	
		USHA PADHEE, IAS		//	
115	D-CONTC/52345/2026	PRAKASH CHANDRA BISWAL	ADV.	/ /	
		VS	VS	()	
		USHA PADHEE, IAS		//	
116	D-CONTC/52347/2026	KARTIKA CHANDRA DAS	ADV.	/ /	
		VS	VS	()	
		USHA PADHEE, IAS		//	
117	D-CONTC/52352/2026	AJIT KUMAR SAHOO	ADV.	/ /	
		VS	VS	()	
		USHA PADHEE, IAS		//	
118	D-CONTC/52357/2026	GOURA CHANDRA KABI	ADV.	/ /	
		VS	VS	()	
		SOVA SHARMA, IAS		//	
119	D-CONTC/52359/2026	Brajabandhu Senapati	Bijaya Kumar Nayak	/ /	AOR20230000709C202600044
		VS	VS	()	
		Tejeswar Bag		//	
120	D-CONTC/52361/2026	Sushant Kumar Das	Bijaya Kumar Nayak	/ /	AOR20230000709C202600042
		VS	VS	()	
		Tejeswar Bag		//	
121	D-CONTC/52362/2026	INDRAMANI SAHOO	ADV.	/ /	
		VS	VS	()	
		SOVA SHARMA, IAS		//	
122	D-CONTC/52365/2026	Ananda Nayak	Bijaya Kumar Nayak	/ /	AOR20230000709C202600043
		VS	VS	()	
		Nihar Tripathy		//	
123	D-CONTC/52369/2026	SURESH CHANDRA BEHERA	ADV.	/ /	
		VS	VS	()	
		SOVA SHARMA, IAS		//	
124	D-CONTC/52374/2026	RABI SAHOO	ADV.	/ /	
		VS	VS	()	
		SOVA SHARMA, IAS		//	
125	D-CONTC/52377/2026	URMILA KANDI	ADV.	/ /	

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		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
126	D-CONTC/52389/2026	SITALATA BISWAL	BASUDEV PUJARI	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
127	D-CONTC/52396/2026	RABI NARAYAN SAHOO	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
128	D-CONTC/52400/2026	SATYANANDA MOHAPATRA	ADV.	/ /	
		VS	VS	()	
		SHUBHA SARMA, IAS		//	
129	D-CONTC/52403/2026	NIRAKAR MOHANTY	ADV.	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
130	D-CONTC/52411/2026	MINAKETAN JENA	ADV.	/ /	
		VS	VS	()	
		YAMINI SARANGI, IAS		//	
131	D-CONTC/52415/2026	SRIDHAR MOHALIK	ADV.	/ /	
		VS	VS	()	
		DR.ARABINDA KUMAR PADHEE, IAS		//	
132	D-CONTC/52422/2026	MANAGING COMMITTEE OF KRUSHNA CHANDRA U.P.SCHOOL, PURI	ADV.	/ /	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR OF ELEMENTARY EDUCATION, BHUBANESWAR		//	
133	D-CONTC/52428/2026	BRAJAGOPAL DAS	ADV.	/ /	
		VS	VS	()	
		N.S. THIRAMALA NAYAK, COMM. CUM SEC., SCHOOL AND MASS EDUCATION DEPT., BHUBANESWAR		//	
134	D-CONTC/52431/2026	MANAGING COMMITTEE OF HARAPARBATI, U.P.(M.E.) SCHOOL, PURI	ADV.	/ /	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//	
135	D-CONTC/52434/2026	MANAGING COMMITTEE OF KATAKANA URDU U.P.SCHOOL , PURI	ADV.	/ /	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//	
136	D-CONTC/52439/2026	MANAGING COMMITTEE OF SAHAREI U.P.(M.E.) SCHOOL, PURI	ADV.	/ /	
		VS	VS	()	

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		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//	
137	D-CONTC/52442/2026	MANAGING COMMITTEE OF ANSALO U.P.(M.E.) SCHOOL, PURI	ADV.	/ /	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//	
138	D-CONTC/52447/2026	ANIRUDHA PANDA	SUKANTA KUMAR NAYAK	/ /	
		VS	VS	()	
		SANJAY KUMAR SAMANTARAY, TAHASILDAR, HATADIHI, KEONJHAR		//	
139	D-CONTC/52456/2026	ASHOK KUMAR NANDI	ADV.	/ /	
		VS	VS	()	
		DIBYA JYOTI PARIDA, COLLECTOR, PURI		//	
140	D-CONTC/52458/2026	BALARAM DAS	ADV.	/ /	
		VS	VS	()	
		SANJUKTA GHADEI, (CDPO), CUTTACK		//	
141	D-CONTC/52461/2026	DHIRENDRA KUMAR NAYAK	ADV.	/ /	
		VS	VS	()	
		SANGITA PRADHAN, DISTRICT EDUCATION OFFICER, BHADRAK		//	
142	D-CONTC/52463/2026	PITAMBAR MURMU	ADV.	/ /	
		VS	VS	()	
		SANJAY KUMAR SINGH,IAS		//	
143	D-CONTC/52478/2026	DEBENDRA DASBABU	ADV.	/ /	
		VS	VS	()	
		USHA PADHEE, IAS		//	
144	D-CONTC/52483/2026	BISWANATH PANDA	ADV.	/ /	
		VS	VS	()	
		ARAVIND AGRAWAL, IAS		//	
145	D-CONTC/52510/2026	KASINATH DASH	DIPTIREKHA NANDA	/ /	
		VS	VS	()	
		THIRUMALA NAIK, I.A.S.		//	
146	D-CONTC/52512/2026	ANATHA BANDHU SAMANTARAY	DIPTIREKHA NANDA	/ /	
		VS	VS	()	
		THIRUMALA NAIK, I.A.S.		//	
147	D-CONTC/52516/2026	CHARUBALA MOHANTY	DIPTIREKHA NANDA	/ /	
		VS	VS	()	
		THIRUMALA NAIK, I.A.S.		//	

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148	D-CONTC/52519/2026	RABINDRA NAYAK	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES, ODISHA		//	
149	D-CONTC/52523/2026	LINGARAJ PATI	ADV.	/ /	
		VS	VS	()	
		ASHOK CHANDRA, CHAIRMAN CUM C.E.O., (MD AND CEO), PUNJAB NATIONAL BANK, NEW DELHI		//	
150	D-CONTC/52539/2026	RAJ KISHORE SAHOO	ADV.	/ /	
		VS	VS	()	
		SIDHARTHA DAS, I.A.S, DIRECTOR, ANIMAL HUSBANDRY AND VETERINARY SERVICES, CUTTACK		//	
151	D-CONTC/52544/2026	MANORANJAN PANDA	ADV.	/ /	
		VS	VS	()	
		PARMESHWAR FUNKWAL, GENERAL MANAGER, EAST CO. RAILWAY, KHORDHA		//	
152	D-CRLA/33632/2026	BISU@BISWANATH SAHOO	PUSPAMITRA MOHAPATRA	CANTONMENT ROAD /54 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
153	D-CRLA/33647/2026	KRUSHNA CHANDRA DAS @ BHOI	ACHYUTA NANDA ROUTRAY	BALIPATNA /314 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
154	D-CRLA/33670/2026	KUSHABHADRA MAHARANA @ KUSHIA	LALITENDU BHUYAN	DAITARI /99 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
155	D-CRLA/33758/2026	PURNA CHANDRA PANDA	JANMEJAYA KATIKIA	/ /0	
		VS	VS	()	
		THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR ZONAL OFFICE		//	
156	D-CRLA/33762/2026	MANORANJAN PANDA	JANMEJAYA KATIKIA	/ /0	
		VS	VS	()	
		THE DEPUTY DIRECTOR, DIRECTORATE OF ENFORCEMENT, BHUBANESWAR ZONAL OFFICE		//	
157	D-CRLA/33792/2026	ARAJIT SAHOO @ ARIJIT	PABITRA KUMAR NAYAK	TIRTOL /185 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
158	D-CRLMA/33629/2026	KRISHNA KUMAR	ANITA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
159	D-CRLMC/33619/2026	MITU PRADHAN	RAJENDRA NARAYAN ROUT	PURI SADAR /284 /2013	AOR20220001558C202600213

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/33627/2026	SUSANTA KUMAR NATH	BINI MISHRA	CHOUDWAR /713 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/33639/2026	DEBASIS GURU @ NIKU GURU	SEJAL NAYAK	KISSANNAGAR PS /84 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
162	D-CRLMC/33643/2026	ULLASH CHANDRA PARIDA	SAUVAGYA RANJAN JENA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/33650/2026	KULDIP RATH@KULDEEP RATH	JNANESH MOHANTY	CHOUDWAR /713 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/33653/2026	ABLT PRODUCTS AND PROJECTS PVT. LTD,	ARIJEET MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/33658/2026	BISWAJIT NAYAK	ARIJEET MISHRA	SPL.TASK FORCE /14 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/33668/2026	HEMANTA KUMAR MISHRA	DEBA PRASAD DAS	SAMBALPUR VIGILANCE /43 /2016	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
167	D-CRLMC/33679/2026	ESHIHAT KHAN @ ISHIAQ KHAN	AMULYA RATNA PANDA	BARAMBA /266 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
168	D-CRLMC/33683/2026	KALAM BABU @ KALAM KHAN	SURAIYA BANO	LALBAG /207 /2022	
		VS	VS	()	
		M.D. SAJID		//	
169	D-CRLMC/33711/2026	SUNIL KUMAR PRADHAN	BIBHUTI BHUSAN SWAIN	COLLIERY /473 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/33724/2026	PRADEEP PANDA	AMITAV TRIPATHY	G.UDAYAGIRI /84 /2017	
		VS	VS	()	

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		STATE OF ODISHA		//	
171	D-CRLMC/33737/2026	BISWANATH BEHERA @ BABULA	PANCHANAN PANIGRAHI	DARGHA BAZAR /262 /2025	AOD20250000009C202600129
		VS	VS	()	
		STATE OF ODISHA		//	
172	D-CRLMC/33765/2026	AMLESH DAS@AMALESH DAS	SMRUTI RANJAN ROUT	CHAULIAGANJA /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
173	D-CRLMC/33775/2026	RAMJI PRASAD	SUNIL KUMAR PANDA	RAJGANGPUR /159 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
174	D-CRLMC/33788/2026	RAJESH KUMAR GADODIA	ABHISEK AGARWAL	CUTTACK VIGILANCE /29 /2010	
		VS	VS	()	
		STATE OF ODISHA		//	
175	D-CRLMC/33796/2026	DR RANDALL SEQUEIRA	PRASANTA KUMAR JENA	KASHIPUR /87 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
176	D-CRLMC/33800/2026	HALDHAR BARIHA	LOKESH GOURAV MOHARANA	BOLANGIR SADAR /343 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
177	D-CRLMP/33622/2026	RABINDRA PARIDA	SANJAY KUMAR PARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
178	D-CRLMP/33626/2026	NIRANJAN SWAIN	BIRAJA PRASANNA DAS	/ /0	
		VS	VS	()	
		THE DIRECTOR, INTELLIGENCE OF ODISHA, (EOW) CRIME BRANCH AND SPECIAL TASK FORCE, BHUBANESWAR		//	
179	D-CRLMP/33688/2026	DHARITRI MISHRA	SURESH KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
180	D-CRLMP/33703/2026	PRANAT KUMAR PRADHAN	BIJAYA KUMAR ROUTRAY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
181	D-CRLMP/33717/2026	SUBHADRA SETHI	PRAJIT KUMAR PRADHAN	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	

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182	D-CRLMP/33766/2026	KHAGENDRANATH PRADHAN	BIJAYA KUMAR RAGADA	KAPTIPADA /287 /2026	AOD20220004577C202600076
		VS	VS	()	
		STATE OF ODISHA		//	
183	D-CRLMP/33770/2026	KHITISH KUMAR PANDA	ACHYUTANANDA PATTANAIK	/ /	AOD20240000586C202600326
		VS	VS	()	
		SONALIN PANDA @ PATI		//	
184	D-CRLREV/33686/2026	SUJIT KUMAR SAHOO @ SAHU	BISWARANJAN DAS	/ /0	
		VS	VS	()	
		GOLDY RANI ROUT		//	
185	D-EXP/52286/2026	PURNA CHANDRA JENA	CHANDAN KUMAR SAHOO	/ /	
		VS	VS	()	
		CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, PURI		//	
186	D-EXP/52408/2026	SOMANATH MARTHA	ADV.	/ /	
		VS	VS	()	
		DR. ARABINDA KUMAR PADHEE, I.A.S.		//	
187	D-EXP/52423/2026	ADEITA KUMAR MOHAPATRA	ADV.	/ /	
		VS	VS	()	
		DR. ARABINDA KUMAR PADHEE, I.A.S.		//	
188	D-FAO/52207/2026	PUTUL JANA	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
189	D-FAO/52210/2026	BHUBAN GHOSH	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
190	D-FAO/52211/2026	KANCHAN BHUYAN	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
191	D-FAO/52218/2026	NIHARIKA PATI	SATYABAN SAHOO	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
192	D-FAO/52267/2026	THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO. LTD., BERHAMPUR	SUBHASMOHAPATRA	/ /	
		VS	VS	()	
		RADHA KRUSHNA BARADA		//	
193	D-FAO/52277/2026	SUSHILA DEI	SRUSHTI SEKHAR MUND	/ /	

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		VS	VS	()	
		M/S. BARBARIK CONSTRUCTION PROJECT LTD.		//	
194	D-FAO/52334/2026	BANDITA SETH	RABINDRA NATH DEBATA	/ /	AOR20220003946C202600023
		VS	VS	()	
		M/S WESTERN ELECTRICITY SUPPLY COMPANY OF ODISHA LTD. @ WESCO UTILITY		//	
195	D-FAO/52336/2026	LEGAL MANAGER TP CELL,M/S. NEW INDIA ASSURANCE CO. LTD., SAMBALPUR	SUDEEP KUMAR SAHOO	/ /	AOD20260000163C202600104
		VS	VS	()	
		VIJITHA R		//	
196	D-ITA/52200/2026	ASSISTANT COMMISSIONER OF INCOME TAX , ROURKELA CIRCLE, ROURKELA	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	/ /	AOD20220001916C202600030
		VS	VS	()	
		M/S. KEONJHAR CENTRAL CO-OPERATIVE BANK LTD.		//	
197	D-ITA/52202/2026	ASSISTANT COMMISSIONER OF INCOME TAX , ROURKELA CIRCLE, ROURKELA	SUBASH CHANDRA MOHANTY, SR.S.C(I.T)	/ /	AOD20220001916C202600031
		VS	VS	()	
		M/S. KEONJHAR CENTRAL CO-OPERATIVE BANK LTD.,KEONJHAR		//	
198	D-ITA/52204/2026	ASSISTANT COMMISSIONER OF INCOME TAX, ROURKELA CIRCLE, ROURKELA	SUBASH CHANDRA MOHANTY,SR.S.C(I.T)	/ /	AOD20220001916C202600032
		VS	VS	()	
		M/S. KEONJHAR CENTRAL CO-OPERATIVE BANK LTD., KEONJHAR		//	
199	D-LAA/52322/2026	CHIEF ENGINEER, EAST COAST RAILWAY, BBSR	ALOK KUMAR MOHANTY,(SR. PANEL COUNSEL)	/ /	
		VS	VS	()	
		DUSASAN NAYAK		//	
200	D-LAA/52460/2026	SANGEETA KALO	PRADEEP KUMAR NATH	/ /	AOR20220002380C202600010
		VS	VS	()	
		THE LAND ACQUISITION OFFICER		//	
201	D-MACA/52216/2026	SUKANTI SETHY	BIRANCHI NARAYAN RATH	/ /	
		VS	VS	()	
		MOHD. FAIZUL HASAN		//	
202	D-MACA/52224/2026	UPKAR SINGH	KAPILA CHARAN NAYAK	/ /	
		VS	VS	()	
		SRIKANTA CHOUDHURY		//	
203	D-MACA/52225/2026	MANAGER IN CHARGE, ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PRASANNA KUMAR MAHALI	/ /	
		VS	VS	()	
		PRAMILA JHANKAR		//	
204	D-MACA/52252/2026	MILARANI PRADHAN	PRADEEP KUMAR MISHRA	/ /	
		VS	VS	()	

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		M/S. LAXSHITA ENTERPRISES, RAJSTAN		//	
205	D-MACA/52257/2026	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR	SOMNATH ROY	/ /	
		VS	VS	()	
		NILACHAL DUBE		//	
206	D-MACA/52293/2026	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., BHUBANESWAR	BIBHUTI BHUSAN BALA PATI	/ /	
		VS	VS	()	
		UMESH PATTNAIK		//	
207	D-MACA/52321/2026	M/S. BAJAJ ALLIANZ GENRAL INSURACNE COMPANY LTD., BHUBANESWAR	ATUL ARJUN KHAN	/ /	
		VS	VS	()	
		MADHABI TA		//	
208	D-MACA/52340/2026	THE MANAGER (TP HUB), M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK	GOPAL CHANDRA SAHOO	/ /	AOR20220001406C202600013
		VS	VS	()	
		TRUPTIMAYEE DAS		//	
209	D-MACA/52342/2026	DEBASISH MISHRA ALIAS SIBULU	JAGABANDHU SAHU	/ /	AOR20220001487C202600156
		VS	VS	()	
		HARSABARDHAN SAHU		//	
210	D-MATA/52406/2026	AJIT BALIARSINGH	SHIBANI SHANKAR PRADHAN	/ /	
		VS	VS	()	
		JHARANA DIGAL		//	
211	D-RPFAM/52366/2026	ARJUNA SAHOO	ASHOK KUMAR BEHERA	/ /	
		VS	VS	()	
		CHINMAYEE PATTNAIK		//	
212	D-RPFAM/52376/2026	ANIL KUMAR BEHERA	SRIKANT MOHAPATRA	/ /	
		VS	VS	()	
		SANJUKTA DALAI @ BEHERA		//	
213	D-RPFAM/52451/2026	PITAMBAR JENA	NITYANANDA MOHAPATRA	/ /	
		VS	VS	()	
		MALATI DAS		//	
214	D-RSA/52197/2026	JAYASHRI SAHU	DEBASIS TRIPATHY	/ /	AOR20240001079C202600030
		VS	VS	()	
		BIJAYA KUMAR MISHRA		//	
215	D-RSA/52291/2026	PARBATI MUNDA	TUSAR KUMAR MISHRA	/ /	
		VS	VS	()	
		BUDHUNI MUNDA		//	

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216	D-RSA/52339/2026	ATIBADI JAGANNATH DAS SMRUTI RAKHYA COMMITTEE, PURI	AJODHYA RANJAN DAS,A.G.A	/ /	LOD20240000194C202600405
		VS	VS	()	
		JOSHNA RANI MOHAPATRA		//	
217	D-RSA/52349/2026	MANJU BEWA	NIRANJAN PRASAD PATRA	/ /	
		VS	VS	()	
		SANJU BHOI		//	
218	D-RSA/52414/2026	SARITA PARICHHA	KIRAN ROUT	/ /	
		VS	VS	()	
		BINOD CHANDRA RATH		//	
219	D-RSA/52496/2026	SUBODH CHANDRA DANI	PRABIR KUMAR PRADHAN	/ /	
		VS	VS	()	
		INDIAN BANK		//	
220	D-RSA/52514/2026	SUBODH CHANDRA DANI	PRABIR KUMAR PRADHAN	/ /	
		VS	VS	()	
		INDIAN BANK, BOUDH		//	
221	D-RVWPET/52337/2026	KALYANI SWAIN	AJIT CHANDRA MOHAPATRA	/ /	AOR20220003536C202600001
		VS	VS	()	
		BIJAY KUMAR SWAIN		//	
222	D-RVWPET/52338/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	/ /	LOD20240000200C202600370
		VS	VS	()	
		S.K. TAYAB ALLI		//	
223	D-RVWPET/52485/2026	BIDANASHI GRAMYA COMMITTEE, CUTTACK	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
224	D-WA/52386/2026	YASOBANTA KARALI	BHABANI SANKAR DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
225	D-WP(C)/52193/2026	SAUBHAGYA RANJAN NAYAK	SITANSU MOHAN SINGH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
226	D-WP(C)/52194/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI),	SMRUTI RANJAN MISHRA,CUTTACK	/ /	
		VS	VS	()	
		JAGADISH CHANDRA JENA		//	
227	D-WP(C)/52196/2026	LOKANATH SAHOO	SAILAZA NANDAN DAS	/ /	

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	WP(C)/36195/2026	VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/52198/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA		/ /	
		VS	VS	()	
		SATRUGHAN MISHRA		//	
229	D-WP(C)/52199/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA		/ /	
		VS	VS	()	
		BIJAY KUMAR MOHANTY		//	
230	D-WP(C)/52201/2026	MINATI BHOI	ANUPAM RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/52203/2026	DHANESWAR DHARUA	ANUPAM RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/52205/2026	BHUBANESWAR DHARUA	ANUPAM RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/52206/2026	NATABAR SAMANTARAY	DEEPALI MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/52208/2026	BHUBANESWAR DHARUA	ANUPAM RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/52212/2026	THE SUPERINTENDING ENGINEER, ANANDAPUR BARRAGE DIVISION, ANANDAPUR, KEONJHAR	SATYABRATA MOHANTY, D.G.	/ /	LOD20240000172C202600368
		VS	VS	()	
		NIRANJAN PARIDA		//	
236	D-WP(C)/52213/2026	THE SUPERINTENDING ENGINEER, ANANDAPUR BARRAGE DIVISION, ANANDAPUR, KEONJHAR	SATYABRATA MOHANTY, D.G.	/ /	LOD20240000194C202600403
		VS	VS	()	
		ANANTA CHARAN PALAI		//	
237	D-WP(C)/52214/2026	THE SUPERINTENDING ENGINEER, ANANDAPUR BARRAGE DIVISION, ANANDAPUR, KEONJHAR	SATYABRATA MOHANTY, D.G.	/ /	LOD20240000194C202600404
		VS	VS	()	
		RAGHUNATH ROUT		//	
238	D-WP(C)/52215/2026	BHOLESWAR MALLIK	DEEPAK KUMAR PANI	/ /	AOR20220001490C202600024
		VS	VS	()	

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		STATE OF ODISHA		//	
239	D-WP(C)/52217/2026	M/S.ARUNI STONE CRUSHER, DHENKANAL	SOUMYA RANJAN MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
240	D-WP(C)/52219/2026	ANIL KUMAR NAIK	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
241	D-WP(C)/52221/2026	BIRAKISHORE ROUT	BISWAJIT SAHOO	/ /	
		VS	VS	()	
		THE CHIEF GENERAL MANAGER, STATE BANK OF INDIA, BHUBANESWAR		//	
242	D-WP(C)/52222/2026	GODABARISH MISHRA	PRAFULLA KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
243	D-WP(C)/52223/2026	NIRANJAN MAHARANA	PRAFULLA KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
244	D-WP(C)/52226/2026	SACHIDANANDA MISHRA	RAMAKRISHNA BISOI	/ /	AOD20240000311C202600087
		VS	VS	()	
		STATE OF ODISHA		//	
245	D-WP(C)/52227/2026	UMA KANTA GOUDA	RAMA KRISHNA BISOI	/ /	AOD20240000311C202600085
		VS	VS	()	
		STATE OF ODISHA		//	
246	D-WP(C)/52228/2026	DIPU RANJAN MOHANTY	SUBRAT KUMAR DAS	/ /	AOR20220001797C202600034
		VS	VS	()	
		STATE OF ODISHA		//	
247	D-WP(C)/52229/2026	SACHI KANTA MISHRA	RAMA KRISHNA BISOI	/ /	AOD20240000311C202600086
		VS	VS	()	
		STATE OF ODISHA		//	
248	D-WP(C)/52230/2026	BHAGABAT NANDA	MADAN MOHAN SWAIN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
249	D-WP(C)/52231/2026	DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA, CUTTACK	SMRUTI RANJAN DASH	/ /	
		VS	VS	()	
		PRADIPTA KUMAR DAS		//	

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250	D-WP(C)/52232/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA	SMRUTI RANJAN DASH	/ /	
		VS	VS	()	
		NANDAKISHORE BHOI		//	
251	D-WP(C)/52233/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), CUTTACK		/ /	
		VS	VS	()	
		PADMALOCHAN MISHRA		//	
252	D-WP(C)/52234/2026	DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA, CUTTACK	SMRUTI RANJAN DASH	/ /	
		VS	VS	()	
		RABINDRA KUMAR PANDA		//	
253	D-WP(C)/52235/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA		/ /	
		VS	VS	()	
		BENUDHAR ROUT		//	
254	D-WP(C)/52236/2026	DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA, CUTTACK	SMRUTI RANJAN DASH	/ /	
		VS	VS	()	
		PRANATI JENA		//	
255	D-WP(C)/52237/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), CUTTACK		/ /	
		VS	VS	()	
		SHIBARAM DAS		//	
256	D-WP(C)/52238/2026	KABIRAJ PANIGRAHI	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
257	D-WP(C)/52239/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), ODISHA		/ /	
		VS	VS	()	
		HADIBANDHU ROUTRAY		//	
258	D-WP(C)/52240/2026	THE DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI), CUTTACK		/ /	
		VS	VS	()	
		MANMATH KUMAR ROUT		//	
259	D-WP(C)/52241/2026	RAJAT PAL	ASHIS KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
260	D-WP(C)/52242/2026	TRILOCHANA BEHERA	ASHIS KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
261	D-WP(C)/52243/2026	BUTU CHOUDHURY	ASHIS KUMAR MISHRA	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/52245/2026	SURESH BEHERA	ASHIS KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/52246/2026	GOPAL GURJAR	ASHIS KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/52247/2026	SARAT CHANDRA ROUT	ASHIS KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/52249/2026	BAMAN CHARAN SAHOO	NIRMAL RANJAN ROUTRAY	/ /	AOD20240000714C202600033
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/52250/2026	GHANASHYAM PANDA	AGASTI KANUNGO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/52251/2026	SABITA CHAMPATI	DEBAKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-WP(C)/52253/2026	RAMESH CHANDRA BEHERA	ASHIS KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/52254/2026	SANJEEB ROUT	SUBHADUTTA ROUTRAY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/52255/2026	SANTOSH KUMAR KANUNGO	PRADIPTA KUMAR PATTANAYAK	/ /	
	WP(C)/36183/2026	VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/52256/2026	RABINDRA KUMAR NANDA	SATYA RANJAN PATI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-WP(C)/52258/2026	RAGHUNATH SAMAL	LAKSHMAN MISHRA	/ /	
		VS	VS	()	

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		TAHASILDAR, VYASANAGAR, JAJPUR		//	
273	D-WP(C)/52259/2026	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BHUBANESWAR	SMRUTI RANJAN DAS	/ /	
		VS	VS	()	
		CIVIL JUDGE (SR. DIVISION), BHUBANESWAR, KHORDHA		//	
274	D-WP(C)/52260/2026	KALI CHARAN DAS	AGASTI KANUNGO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
275	D-WP(C)/52261/2026	BHAGABAT JENA	AGASTI KANUNGO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
276	D-WP(C)/52262/2026	HEMALATA MAHANTA	BHARAT JALLI	/ /	AOD20250001069C202600032
		VS	VS	()	
		STATE OF ODISHA		//	
277	D-WP(C)/52263/2026	GOLAKH SAHANI	ABHIRAM SWAIN	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
278	D-WP(C)/52264/2026	PRIYANKA DASH	GHANASHYAM BANJI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
279	D-WP(C)/52265/2026	AADI NIGAM	RAMDAS ACHARY	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
280	D-WP(C)/52266/2026	KOSHIN PAWAR	RAMDAS ACHARY	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
281	D-WP(C)/52271/2026	M/S. GYAN KALP CHARITABLE TRUST, KHORDHA	NALINI KANTA DASH	/ /	
		VS	VS	()	
		DEBTS RECOVERY TRIBUNAL, CUTTACK		//	
282	D-WP(C)/52272/2026	DIBYALOCHAN PADHI	ANUP KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
283	D-WP(C)/52273/2026	ABHISEK SAHOO	ASHESH KUMAR PRUSTY	/ /	AOD20240000656C202600024
		VS	VS	()	
		TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED		//	

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284	D-WP(C)/52275/2026	SAROJA KUMAR JENA	SURENDRA KUMAR SAHOO	/ /	AOD20220004218C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
285	D-WP(C)/52280/2026	RABINARAYAN DHIR	SAMARENDRA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
286	D-WP(C)/52281/2026	ASHOK KUMAR SINGH @ ASHOK SINGH	ABHIRAM SWAIN	/ /	
		VS	VS	()	
		UNION OF INDIA		//	
287	D-WP(C)/52282/2026	SHIVA CHARAN DHIRA	SAMARENDRA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
288	D-WP(C)/52283/2026	BHAGYADHAR SAMAL	SAMARENDRA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
289	D-WP(C)/52285/2026	ANSHUMAN PATTNAIK	RASHMI RANJAN DASH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
290	D-WP(C)/52288/2026	ANANDA PRASAD DASH	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600137
		VS	VS	()	
		STATE OF ODISHA		//	
291	D-WP(C)/52289/2026	LALIT MOHAN ACHARYA	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600136
		VS	VS	()	
		STATE OF ODISHA		//	
292	D-WP(C)/52290/2026	BABAJI CHARAN BEHERA	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600138
		VS	VS	()	
		STATE OF ODISHA		//	
293	D-WP(C)/52294/2026	GANESWAR BEHERA	SAMIR KUMAR MISHRA (SR. ADV.)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
294	D-WP(C)/52296/2026	ASHOK KUMAR BAG	NIHAL RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
295	D-WP(C)/52297/2026	MINATI JENA	SAILABALA JENA	/ /	

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		VS	VS	()	
		INDIAN OIL CORP. LTD., MUMBAI		//	
296	D-WP(C)/52299/2026	NARESH CHANDRA DAS	SAMARENDRA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/52300/2026	SNIGDHA PRADHAN	ABHISHEK DASH	/ /	AOD20240000186C202600091
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/52301/2026	BHAGYABAN SAHU	SOUBHAGYA KUMAR DASH	/ /	AOR20220001631C202600335
		VS	VS	()	
		REGISTRAR OF CO OPERATIVE SOCIETIES, ODISHA		//	
299	D-WP(C)/52302/2026	SNIGDHA PRADHAN	ABHISHEK DASH	/ /	AOD20240000186C202600086
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/52304/2026	SNIGDHA PRADHAN	ABHISHEK DASH	/ /	AOD20240000186C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/52305/2026	SNIGDHA PRADHAN	ABHISHEK DASH	/ /	AOD20240000186C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/52306/2026	CHINTAMANI MISHRA	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600139
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/52307/2026	PRATAP KUMAR TRIPATHY	HARA PRASAD RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-WP(C)/52308/2026	KUNI SETHY	TAPAN KUMAR BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/52309/2026	KHIRABATI SAHU	SURESH KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/52311/2026	SAROJ KUMAR NAIK	HARA PRASAD RATH	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
307	D-WP(C)/52312/2026	PRATIMA PATRA	DIGAMBARA MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
308	D-WP(C)/52313/2026	MANOJ KUMAR PANDEY	TAPAN KUMAR BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
309	D-WP(C)/52314/2026	PRATIK KUMAR GOUDA	SURESH KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
310	D-WP(C)/52315/2026	MD. HABIBULLAH KHAN	BIREN SANKAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
311	D-WP(C)/52316/2026	TRILOCHAN PARIDA	AMIYA RANJAN SETHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
312	D-WP(C)/52317/2026	RAMA CHANDRA BARIK	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
313	D-WP(C)/52318/2026	SANTOSH KUMAR RATH	SURESH KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
314	D-WP(C)/52320/2026	PALLISHREE MAHARANA	SUSHANTA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
315	D-WP(C)/52327/2026	BHARATI MOHAN MOHANTY	DR. SUSANT KUMAR KANUNGO	/ /	
		VS	VS	()	
		ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED, MUMBAI		//	
316	D-WP(C)/52328/2026	PRABHUDATTA SAHOO	DOLAGOBINDA MOHAPATRA	/ /	AOR20230000065C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
317	D-WP(C)/52335/2026	GANGADHAR KHANDAYAT	BIREN SANKAR TRIPATHY	/ /	
		VS	VS	()	
		UNION OF INDIA		//	

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318	D-WP(C)/52341/2026	SANDHYARANI NAYAK	SUKANTA KUMAR DALAI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
319	D-WP(C)/52346/2026	CHANDRAKANT MOHANTY	SUKANTA KUMAR DALAI	/ /	AOD20240000306C202600189
		VS	VS	()	
		STATE OF ODISHA		//	
320	D-WP(C)/52348/2026	MANMATH NATH MOHANTY	ATUL TRIPATHY	/ /	AOD20240000618C202600262
		VS	VS	()	
		STATE OF ODISHA		//	
321	D-WP(C)/52350/2026	DR. SARITA NAIK	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600140
		VS	VS	()	
		STATE OF ODISHA		//	
322	D-WP(C)/52351/2026	DR. DAMAYANTI ROUL	ABHISHEK DASH	/ /	AOD20240000186C202600092
		VS	VS	()	
		STATE OF ODISHA		//	
323	D-WP(C)/52353/2026	DR. SANTOSINI BEHERA	KRISHNA CHANDRA SAHU	/ /	AOD20250000180C202600141
		VS	VS	()	
		STATE OF ODISHA		//	
324	D-WP(C)/52354/2026	COMBRIDGE SCHOOL OF MANAGEMENT	DEVI PRASAD DASH	/ /	AOD20250000901C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
325	D-WP(C)/52355/2026	SNIGDHA PRADHAN	ABHISHEK DASH	/ /	AOD20240000186C202600088
		VS	VS	()	
		STATE OF ODISHA		//	
326	D-WP(C)/52356/2026	HIMANSU SEKHAR NAIK	PRASHANTA KUMAR NAYAK	/ /	AOR20220001582C202600025
		VS	VS	()	
		STATE OF ODISHA		//	
327	D-WP(C)/52358/2026	PRAVATI PANIGRAHI	BIJAYA KUMAR NAYAK (3)	/ /	AOR20230000709C202600045
		VS	VS	()	
		STATE OF ODISHA		//	
328	D-WP(C)/52360/2026	TILATAMA MALIK	BIJAYA KUMAR NAYAK (3)	/ /	AOR20230000709C202600046
		VS	VS	()	
		THE BRANCH MANAGER, UCO BANK, SATAPATNA BRANCH, NAYAGARH		//	
329	D-WP(C)/52363/2026	CHITTARANJAN SAMANTA	SHARMISTHA SAMAL	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/52364/2026	AKSHAYA KUMAR SARANGI	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-WP(C)/52367/2026	ANJALI RANI MAHANKUDA	TUSAR KANTA MAHANTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/52368/2026	DEBARAJ PRUSTY	SHARMISTHA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/52370/2026	PITAMBAR PALAI	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/52371/2026	SATYAJIT SAMAL	BIBHUTI BHUSAN MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/52372/2026	BHAIRAB CHARAN PATRA	SARAT KUMAR BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/52373/2026	SUSHEN CHANDRA MOHANTA	SHARMISTHA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/52375/2026	RAJU MUNDA	SANTOSH KUMAR DWIVEDY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/52378/2026	LAMBODAR MOHARANA	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/52379/2026	CHANDRAMANI BHOI	SARAT KUMAR BEHERA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/52380/2026	SAROJ KHALAKHO	SANTOSH KUMAR DWIVEDY	/ /	
		VS	VS	()	

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341	D-WP(C)/52381/2026	MANASI ROUTRAY	LINGARAJ SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
342	D-WP(C)/52382/2026	M/S UJJWAL NIRMAN PRIVATE LIMITED, KHORDHA	SUPRATIK ACHARYA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
343	D-WP(C)/52383/2026	LALA CHANDRAKANTA CHAND	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
344	D-WP(C)/52384/2026	SUDHANSHU SEKHAR SAMAL	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
345	D-WP(C)/52385/2026	M/S SRINIBAS DAS, JAJPUR	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
346	D-WP(C)/52387/2026	ANUSARIKA MOHANTY	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
347	D-WP(C)/52388/2026	ALOK KUMAR PATTANAYAK	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
348	D-WP(C)/52390/2026	BIRENDRA KUMAR PATEL	SANGRAM JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
349	D-WP(C)/52391/2026	SITANSHU @ SITANSU SEKHAR SAMAL	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
350	D-WP(C)/52392/2026	GUNANIDHI SAHOO	KSHIROD KUMAR ROUT	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
351	D-WP(C)/52393/2026	PYARELAL SAHU	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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352	D-WP(C)/52394/2026	M/S.PITABAS JENA,POKHARIGAON, CUTTACK	LAXMINARAYAN SAHOO	/ /	
		VS	VS	()	
		SUPERNITENDENT, CUTTACK-III, RANGE, CUTTACK		//	
353	D-WP(C)/52395/2026	RUKMANI BEHERA	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
354	D-WP(C)/52397/2026	GOLAK BIHARI PALAI	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
355	D-WP(C)/52398/2026	JACHINDRA KUMAR DAS	DWARIKA PRASAD MOHANTY	/ /	
		VS	VS	()	
		SUB-COLLECTOR, NILAGIRI, BALASORE		//	
356	D-WP(C)/52399/2026	ANITA BARIK @ ANITARANI BARIK	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
357	D-WP(C)/52401/2026	JHATU CHARAN JENA	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
358	D-WP(C)/52404/2026	SUSHIL KUMAR DASH	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
359	D-WP(C)/52405/2026	ASHUTOSH @ ASUTOSH JENA	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
360	D-WP(C)/52407/2026	SUMANTA KUMAR BISWAL	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
361	D-WP(C)/52409/2026	NIMAIN CHARAN MALLICK	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
362	D-WP(C)/52410/2026	SUBRAT KUMAR MALLICK	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
363	D-WP(C)/52412/2026	HRUSI KESH BEHERA	BASUDEV BARIK	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/52413/2026	RAJKISHORE ROUTRAY	NIRANJAN NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/52416/2026	SAROJINI BAG	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/52417/2026	GANESHRAM MAJHI	UPENDRA KUMAR SAMAL	/ /	
		VS	VS	()	
		MAHANADI COALFIELDS LTD., SAMBALPUR		//	
367	D-WP(C)/52418/2026	TEJRAJ SAHU	ALOK KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/52420/2026	RAMESH CHANDRA SATPATHY	SOMANATH MISHRA	/ /	
		VS	VS	()	
		THE COLLECTOR CUM DISTRICT MAGISTRATE DHENKANAL, DHENKANAL		//	
369	D-WP(C)/52421/2026	UMESH CHANDRA BEHERA	SUSHANTA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/52424/2026	MISHRA BHOINA	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/52425/2026	ANAND NAYAK @ NAIK	SUBASH CHANDRA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-WP(C)/52426/2026	SUJIT KUMAR DAS	SUSHANTA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/52427/2026	ACHYUTANANDA DHAL	DILLIP KUMAR MOHAPATRA	/ /	AOD20220001927C202600203
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/52429/2026	NILANCHAL PRADHAN	SUKANTA KUMAR MISHRA	/ /	
		VS	VS	()	

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		STATE OF ODISHA		//	
375	D-WP(C)/52430/2026	PRIYANKA DAS	SUSHANTA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
376	D-WP(C)/52432/2026	AMIYA RANJAN SWAIN	SHIBANI SHANKAR PRADHAN	/ /	
		VS	VS	()	
		JAYANTI DAS @ SWAIN		//	
377	D-WP(C)/52433/2026	JAGAMOHAN PATRA	SUBASH CHANDRA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
378	D-WP(C)/52435/2026	BIBHUPRADA MISHRA	SUSHANTA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
379	D-WP(C)/52436/2026	R.BINOD REDDY	SUBASH CHANDRA SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
380	D-WP(C)/52437/2026	M/S.CITY TRADE ARCADE PVT.LTD., CUTTACK	SITANSHU MOHAN DWIBEDY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
381	D-WP(C)/52438/2026	KAMBUPANI KHAMARI	JAMINIKANTA DAS	/ /	
		VS	VS	()	
		ODISHA GRAMYA BANK, KHURDA		//	
382	D-WP(C)/52440/2026	PRABIN KUMAR NANDA	SUSHANTA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
383	D-WP(C)/52441/2026	GITANJALI MALLICK	SRIKANTA MAHUNTA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
384	D-WP(C)/52443/2026	TAPAS DAS	SUSHANTA KUMAR PRADHAN	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
385	D-WP(C)/52444/2026	BHAGABAN KHUNTIA	ASHOK DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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386	D-WP(C)/52445/2026	SUCHISMITA BEHERA	AJAYA KUMAR TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
387	D-WP(C)/52446/2026	SANJUKTA PATNAIK	PRONOY MOHANTY	/ /	
		VS	VS	()	
		MEMBER, BOARD OF REVENUE, KATAKA		//	
388	D-WP(C)/52448/2026	HARIHARA NAYAK @ HARIHARA NAHAK	SOUMYA JYOTI BISWAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
389	D-WP(C)/52449/2026	HIMANSU BHUSAN SAMAL	ARUNA NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
390	D-WP(C)/52450/2026	JITENDRA KISHORE NANDA	SUBASH CH PANI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
391	D-WP(C)/52452/2026	DILLIP KUMAR SINGH	DR. JITENDRA KUMAR LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
392	D-WP(C)/52453/2026	SUPRAVARANI PRADHAN	DR. JITENDRA KUMAR LENKA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
393	D-WP(C)/52454/2026	BIBEKANANDA BEHERA	BRAHMANANDA TRIPATHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
394	D-WP(C)/52455/2026	BHUPEN CHANDI	UPENDRA KUMAR SAMAL (SR. ADV.)	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
395	D-WP(C)/52457/2026	PRAFULLA KUMAR NAYAK	SIDHESWAR MALLIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
396	D-WP(C)/52459/2026	NAYANA MOHANTY	BAIDHAR SAHOO	/ /	
		VS	VS	()	
		REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BHUBANESWAR		//	
397	D-WP(C)/52462/2026	ALIP KUMAR SAHOO	BIJAY KUMAR ROUT	/ /	

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		VS	VS	()	
		STATE OF ODISHA		//	
398	D-WP(C)/52464/2026	SINGDHA PRADHAN	ABHISHEK DASH	/ /	AOD20240000186C202600087
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-WP(C)/52465/2026	KAISHORIKA MOHANTY	SUJATA JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-WP(C)/52466/2026	MANAGING COMMITTEE OF MARUTI UCHA BIDYA[illegible]	[illegible]	/ /	AOD20220001927C202600204
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-WP(C)/52467/2026	JHULU DASH	SAHASRANSU SOURAV	/ /	AOR20220001445C202600254
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-WP(C)/52468/2026	HARIHAR BEHERA	GAJENDRANATH ROUT	/ /	AOR20220004106C202600110
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-WP(C)/52469/2026	BHAIGA MOHANTY	BASUDEV BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-WP(C)/52470/2026	MANJULATA BANDIA	KULDEEP MOHANTY	/ /	AOD20240000012C202600344
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-WP(C)/52471/2026	DEBARAJ JANI	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600216
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-WP(C)/52472/2026	BISHNU PRASAD GOUDA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-WP(C)/52473/2026	M/S.ARUHA PRIMARY AGRICULTURE COOPERATIVE SOCIETY LTD.,BA[illegible]	SIDDARTH PATJOSHI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-WP(C)/52474/2026	SAMEER KUMAR PATRO	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	

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409	D-WP(C)/52475/2026	NIKHIL KUMAR SAHOO	SARADA PRASANNA SARANGI	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
410	D-WP(C)/52476/2026	DAMAYANTI NANDA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
411	D-WP(C)/52477/2026	MAKAR KETAN SAHOO	MANOJ KUMAR MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
412	D-WP(C)/52479/2026	ASIMA NAYAK	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
413	D-WP(C)/52481/2026	NIBUL PARIDA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
414	D-WP(C)/52482/2026	BENUDHAR SAMAL	BASUDEV BARIK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
415	D-WP(C)/52484/2026	ARUN KUMAR NANDA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
416	D-WP(C)/52486/2026	NIBUL PARIDA	PABITRA KUMAR NAYAK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
417	D-WP(C)/52487/2026	BISWANATH JENA	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
418	D-WP(C)/52488/2026	BISWAJIT MOHANTA	SAROJA KANTA SAMAL	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
419	D-WP(C)/52489/2026	ALOK DASH	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	

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420	D-WP(C)/52490/2026	PARAME SWAR SA	MAHENDRA KUMAR SAHOO	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
421	D-WP(C)/52491/2026	NARENDRA KUMAR SA	BIBHU PRASAD DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
422	D-WP(C)/52492/2026	JOGESH CHANDRA SHARMA	SANJIB KUMAR RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
423	D-WP(C)/52493/2026	SANJAY KUMAR PARIDA	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600213
		VS	VS	()	
		STATE OF ODISHA		//	
424	D-WP(C)/52494/2026	KRISHNA CHANDRA MAHARTHA	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600214
		VS	VS	()	
		STATE OF ODISHA		//	
425	D-WP(C)/52495/2026	K.SRINIVAS PATRO	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600215
		VS	VS	()	
		STATE OF ODISHA		//	
426	D-WP(C)/52497/2026	DINESH PRASAD SAHU	ARUN KUMAR PATRA	/ /	AOD20240000516C202600054
		VS	VS	()	
		STATE OF ODISHA		//	
427	D-WP(C)/52498/2026	NARENDRA KUMAR SA	BIBHU PRASAD DAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
428	D-WP(C)/52499/2026	L.BHASKAR RAO	KANANBALA ROY CHOUDHURY	/ /	AOR20220001523C202600217
		VS	VS	()	
		STATE OF ODISHA		//	
429	D-WP(C)/52500/2026	HRUSHIKESH CHAKRA	SANJIB KUMAR RATH	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
430	D-WP(C)/52501/2026	DINESH PRASAD SAHU	ARUN KUMAR PATRA	/ /	AOD20240000516C202600053
		VS	VS	()	
		STATE OF ODISHA		//	
431	D-WP(C)/52502/2026	DINESH PRASAD SAHU	ARUN KUMAR PATRA	/ /	AOD20240000516C202600055

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		VS	VS	()	
		STATE OF ODISHA		//	
432	D-WP(C)/52503/2026	SANDIP MISHRA	Amrita Mishra	/ /	AOD20240000186C202600094
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-WP(C)/52504/2026	BIKRAMANANDA MOHANTY	Prabodha Chandra Nayak	/ /	AOR20220001657C202600207
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-WP(C)/52505/2026	RABIBRATA SAHU	LAXMIKANTA MOHANTY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-WP(C)/52506/2026	BIPIN BIHARI SENAPATI	DIPTIREKHA NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-WP(C)/52507/2026	SANATAN SAHOO	MANOJ KUMAR PANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-WP(C)/52508/2026	TAPASWINI SARANGI	DIPTIREKHA NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-WP(C)/52509/2026	SATYARANJAN MOHANTY	OMKAR DEVDAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-WP(C)/52511/2026	SWARNAPRAVA DEI	DIPTIREKHA NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-WP(C)/52513/2026	SUBHASHREE MOHANTY	OMKAR DEVDAS	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-WP(C)/52515/2026	ROHIT KUMAR PARIDA	SHASHANKA SHEKHAR PATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-WP(C)/52517/2026	SUKANTI BEHERA	DIPTIREKHA NANDA	/ /	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
443	D-WP(C)/52518/2026	SARAT CHANDRA SINGHDEO	SIDDHARTH SAHU	/ /	
		VS	VS	()	
		DIRECTOR, CONSOLIDATION, ODISHA, CUTTACK		//	
444	D-WP(C)/52520/2026	PUSPAMITRA SHANDHA	DIPTIREKHA NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
445	D-WP(C)/52521/2026	DEEPA BAG	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
446	D-WP(C)/52522/2026	KUMUDINI SWAIN	DIPTIREKHA NANDA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
447	D-WP(C)/52524/2026	JALADHAR JENA	PRAFULLA KUMAR MOHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
448	D-WP(C)/52525/2026	TANUSHREE DAS	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
449	D-WP(C)/52526/2026	SUSHANTA KUMAR BEHERA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
450	D-WP(C)/52527/2026	PRANA KISHORE MISHRA	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
451	D-WP(C)/52528/2026	BRAHMANANDA BEHERA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
452	D-WP(C)/52529/2026	RAMESH CHANDRA BEHERA	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
453	D-WP(C)/52530/2026	M/S UTKAL ELECTRICAL INDUSTRIES, BHUBANESWAR	CHITTA RANAJAN DAS	/ /	
		VS	VS	()	
		COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//	

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/52531/2026	SHANTI DEVI	AMIT PRASAD BOSE	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
455	D-WP(C)/52532/2026	MADHAB PRADHAN	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
456	D-WP(C)/52534/2026	HIMANSU BHUSAN PATEL	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
457	D-WP(C)/52535/2026	BIKRAMANANDA MOHANTY	Prabodha Chandra Nayak	/ /	AOR20220001657C202600208
		VS	VS	()	
		STATE OF ODISHA		//	
458	D-WP(C)/52536/2026	ADITYA KUMAR SAHU	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
459	D-WP(C)/52537/2026	JANARDAN PANDA	SIDHARTH SHANKAR PADHY	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
460	D-WP(C)/52538/2026	LABANYAMAYEE DAS	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
461	D-WP(C)/52540/2026	GITANJALI CHHUALSINGH	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
462	D-WP(C)/52541/2026	BARADA KANTA SAHOO	PRADEEP KUMAR MAHAPATRA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
463	D-WP(C)/52542/2026	KALI CHARAN BEHERA	GOPAL PRASAD JENA	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
464	D-WP(C)/52543/2026	ROBIN KUMAR PANDEY	SUDHIR KUMAR MALLICK	/ /	
		VS	VS	()	
		STATE OF ODISHA		//	
465	D-ABLAPL/33618/2026	ZZIAUL KHAN@ GEDU @ASIF UDDIN KHAN	BHARAT JALLI	SATYABADI /421 /2026	AOD20240000581C202600107

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/33621/2026	AJAYA KUMAR NANDA	SAMBEET PATTANAYAK	KHURDA SADAR /152 /2025	AOR20220001591C202600039
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/33624/2026	SHASHIKANTA ROUT	ARJUNA CHARANA BEHERA	SORO /682 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/33630/2026	SUSANTA KUMAR BARIK @ SUSHANTA @ LALA BARIK	PITAMBAR JENA	JHUMPURA /136 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/33631/2026	BIKI @BIKRAM KESHARI PATRA	KULDEEP MOHANTY	Bamapada (Industrial Area) /356 /2026	AOD20240000012C202600340
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/33636/2026	B.KRUSHNA PATRA	LAMBODOR ACHARI	DIGAPAHANDI /331 /2025	AOR20220001311C202600154
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/33637/2026	BHARAT MUDULI	HEMANTA KUMAR RATSINGH	KHURDA MODEL /267 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/33640/2026	BABRUBAHAN NAYAK	ARIJEET MISHRA	MANCHESWAR P.S. /26 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/33641/2026	PRADIPA HARIJAN	ARIJEET MISHRA	JEYPORE TOWN /366 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/33644/2026	AMIYA RANJAN PAL @ SRI AMIYA RANJAN PALA	BIJAYA KUMAR NAYAK (3)	SARANAKUL /76 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/33645/2026	UTTAM KUMAR MOHANTY	SURESH KUMAR JENA	RASGOBINDPUR /566 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/33646/2026	MANOJ KUMAR MALIK @ MANIA	ARIJEET MISHRA	JAJPUR SADAR /300 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
477	D-ABLAPL/33651/2026	SAGAR PRADHAN @ SAGAR KUMAR PRADHAN	PRAKASH KUMAR MISHRA	RANPUR /317 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
478	D-ABLAPL/33654/2026	KULDIP RATH @ KULDEEP RATH	JNANESH MOHANTY	CHOUDWAR /713 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
479	D-ABLAPL/33656/2026	MAHESWAR SETHI	BISWARANJAN DALAI	MAHANGA /400 /2026	AOR20220003722C202600207
		VS	VS	()	
		STATE OF ODISHA		//	
480	D-ABLAPL/33659/2026	ROSAN HANSDAH @ ROSHAN HANSDAH	PRADIPTA VARMA	KEONJHAR TOWN /1080 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
481	D-ABLAPL/33661/2026	SIDDHARTHA JENA	AVIRAM PATRA	INFOCITY PS /919 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
482	D-ABLAPL/33662/2026	HARAMANI MARANDI @ HIRAMANI HANSDAH	PRADIPTA VARMA	KEONJHAR TOWN /1080 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
483	D-ABLAPL/33663/2026	PADMINI SWAIN	BISWARANJAN DALAI	NISCHINTAKOILI /395 /2026	AOR20220003722C202600208
		VS	VS	()	
		STATE OF ODISHA		//	
484	D-ABLAPL/33664/2026	SUJATA PANDA	JUGALA KISHORE PANDA	MAHILA P.S.(BBSR) /377 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
485	D-ABLAPL/33665/2026	GOLAP SAHOO	SAROJ KUMAR DASH	JANKIA P.S. /619 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
486	D-ABLAPL/33666/2026	ASWINI KUMAR JENA	JUGALA KISHORE PANDA	MAHILA P.S.(BBSR) /377 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
487	D-ABLAPL/33667/2026	ASISH KUMAR MOHANTY	BISWARANJAN DALAI	NISCHINTAKOILI /395 /2026	AOR20220003722C202600209
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/33669/2026	RAJESH DAS	AKSHAYA KUMAR SUBUDHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
489	D-ABLAPL/33671/2026	PINTU BEHERA	BINAYA BHUSAN ROUTRAY	BIDANASI /307 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
490	D-ABLAPL/33677/2026	KARTIK MALLIK @ MALIK	MANORANJAN DAS	DHENKANAL SADAR /903 /2026	AOR20220000053C202600089
		VS	VS	()	
		STATE OF ODISHA		//	
491	D-ABLAPL/33680/2026	SANATAN BEHERA @ CHANGALI BEHERA	BHABANI SHANKAR DASPARIDA	SORO /506 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
492	D-ABLAPL/33682/2026	SK ASHIQ	MANORANJAN DAS	HINDOL /286 /2026	AOR20220000053C202600090
		VS	VS	()	
		STATE OF ODISHA		//	
493	D-ABLAPL/33685/2026	SANJAY @ SANJAYA SINGH	DHARMENDRA SETHY	OUPADA /184 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
494	D-ABLAPL/33687/2026	GITA RANI MISHRA	DURGA PRASAD DHAL	BURLA /290 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
495	D-ABLAPL/33689/2026	BABULU NAIK @BABLOO NAIK	MANORANJAN DAS	RASOL /167 /2024	AOR20220000053C202600091
		VS	VS	()	
		STATE OF ODISHA		//	
496	D-ABLAPL/33692/2026	PUJARANI SETHY	PRAKASH CHANDRA DASH	BHADRESWAR /287 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
497	D-ABLAPL/33697/2026	JASBIR SINGH	SUBHASHIS MISHRA	KHANDAGIRI P.S. /775 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
498	D-ABLAPL/33699/2026	BEDAPRAVA PRADHAN	RABI NARAYAN MOHANTY	KHARABEL NAGAR P.S. /694 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
499	D-ABLAPL/33701/2026	JAGANNATH MANDAL	MANOJ KUMAR PANDA	KANDARPUR /169 /2026	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/33702/2026	DIPTESWAR PRASAD NANDA	RAJIB LOCHAN PATTNAIK	SEMILLIGUDA /162 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/33708/2026	SUKUMAR MALLIK	ARUN KUMAR BEHERA	SINGLA /216 /2013	AOR20220003422C202600133
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/33715/2026	TAPAN KUMAR BARIK	USHARANI PATI	KHANTAPADA /49 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/33719/2026	MANA MOHAN SAHU	ABHISHEK DASH	INDUASTRIAL,NISA /190 /2025	AOD20240000186C202600093
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/33720/2026	RAJU BALIARSINGH @ BALIYARSINGH	SURYAKANTA DWIBEDI	BALLIGUDA /246 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/33726/2026	MANOJ KUMAR PANIGRAHI	BYOMOKESH SAHOO	BADABAZAR /202 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/33727/2026	NANDA KISHORE JENA @NANDA KISHOR JENA	ARUN KUMAR BEHERA	/ /0	AOR20220003422C202600132
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/33728/2026	LINGARAJ SWAIN	SANTOSH KUMAR SAMANTARAY	MARINE PENTHAKATA /156 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/33732/2026	SANTOSHI DAS	SASANKA SEKHAR PAIKRAY	TOMANDO /440 /2026	AOR20220001266C202600031
		VS	VS	()	
		STATE OOF ODISHA		//	
509	D-ABLAPL/33733/2026	RAJASHREE MOHAPATRA	ASIT KUMAR JENA	INFOCITY PS /600 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/33735/2026	DEBADATTA BARAL	SANJIB KUMAR BHANJADEO	BEGUNIA P.S. /34 /2026	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
511	D-ABLAPL/33736/2026	VIKI BENIA @ BIKI	AMIT KUMAR SAHU	NARAYANPATNA /70 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
512	D-ABLAPL/33740/2026	JULU @ D.N. GOUTTAM MALLICK	SOUBHAGYA SWAIN	GHASIPURA /411 /2026	AOR20220001296C202600158
		VS	VS	()	
		STATE OF ODISHA		//	
513	D-ABLAPL/33741/2026	PRAKASH PATRA @ PRAKASH KUMAR PATRA	BIRANCHI NARAYAN MOHANTY	KENDRAPARA SADAR /639 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
514	D-ABLAPL/33742/2026	PANCHU NAIK @ ASHISH NAYAK	SOUMYA RANJAN DAS	SECTOR-19 /182 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
515	D-ABLAPL/33743/2026	VIKI BENIA @ BIKI	AMIT KUMAR SAHU	NARAYANPATNA /71 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
516	D-ABLAPL/33747/2026	ASHRUMOCHAN JENA	AYESHKANTA TRIPATHY	BHADRAK TOWN /634 /2026	AOR20250001113C202600091
		VS	VS	()	
		STATE OF ODISHA		//	
517	D-ABLAPL/33748/2026	ABHIMANYU NAYAK @ PINTU	JYOTIRMAYA SAHOO	NACHUNI /429 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
518	D-ABLAPL/33751/2026	SURENDRA NAYAK	JYOTIRMAYA SAHOO	NACHUNI /429 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
519	D-ABLAPL/33753/2026	RAJESH KUMAR SETHY	SOUBHAGYA SWAIN	GHASIPURA /204 /2018	AOR20220001296C202600157
		VS	VS	()	
		STATE OF ODISHA		//	
520	D-ABLAPL/33755/2026	SATRUGHNA DHAL	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
521	D-ABLAPL/33756/2026	SUBAS PARMANIK	GOVINDA CHANDRA DAS	JALESWAR /398 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/33757/2026	BISWAJIT SAHOO	BISWA CHANDAN MOHANTY	FATEGARH /219 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
523	D-ABLAPL/33760/2026	RANI DAS	JYOTIRMAYA SAHOO	BANAPUR P.S. /435 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
524	D-ABLAPL/33761/2026	BISWA RANJAN MISHRA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
525	D-ABLAPL/33763/2026	PRADEEP KUMAR SAHOO	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
526	D-ABLAPL/33764/2026	PADMINI SUNANI	GOKULANANDA SAHU	SINAPALI /347 /2025	AOD20260000648C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
527	D-ABLAPL/33767/2026	PRAFULLA BARIK	KEDAR CHANDRA SARANGI	LALBAG /416 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
528	D-ABLAPL/33768/2026	SANJIB MUNDA	UMESH CHANDRA BISWAL	SONEPUR /367 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
529	D-ABLAPL/33778/2026	KABI MISTRI	DEEPAK KU SAHOO	MARINE PS AT JAMBO /216 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
530	D-ABLAPL/33779/2026	BIJAYA KUMAR MUNDA	SUSIL KUMAR PATTNAIK	TURUMUNGA /273 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
531	D-ABLAPL/33782/2026	VED PRAKASH GUPTA	BISHNU PRASAD PRADHAN	RENGALI DAM SITE /215 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
532	D-ABLAPL/33784/2026	SUMANT KUMAR SAHOO @ SITU	PRAKASH CHANDRA DASH	KENDRAPARA SADAR /614 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
533	D-ABLAPL/33787/2026	HARMOHAN NAIK	RAJIV KUMAR MAHANTA	BALASORE VIGILANCE /1 /2023	AOR20220001662C202600149

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
534	D-ABLAPL/33790/2026	SUSANT KUMBHAR	ARIJIT MISHRA	BOLANGIR SADAR /367 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/33795/2026	INDRAJEET HALDI	BIJAYA KUMAR RAGADA	BAREIPALI /179 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/33801/2026	SANICHAR ORAM	KAMIL RASHID	BADMAL /327 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :02/11/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBP(ICA)/16537/2026	M/S. DORDINAIRE INTERNATIONAL PVT. LTD.,BBSR		
	ARBP(ICA)/4/2026	MP		10/2026
2	D-CRP/16676/2026	SAMARENDRA JENA	PRASANTA KUMAR SATAPATHY	
	CRP/23/2026	MP		86/2026
3	D-TRPCRL/14087/2026	SIDHARTH KUMAR MOHANTY	MANAS KUMAR CHAND	
	TRPCRL/80/2026	MP		90/2026
4	D-MSA/8323/2026	SARAT KUMAR RATH	M/S. TANMAY MISHRA, T.SHREYASHI,	
	MSA/17/2026	MP		101/2026
5	D-MSA/7944/2026	SARAT KUMAR RATH	M/S. TANMAY MISHRA, T.SHREYASHI,	
	MSA/19/2026	MP		102/2026
6	D-JCRLA/34854/2025	JAMADAR BURIULI	MINA KUMARI DAS	
	JCRLA/205/2025	MP		321/2026
7	D-JCRLA/36005/2025	BAPI BINDHANI	ADV.	
	JCRLA/225/2025	MP		322/2026
8	D-CRLMP/28300/2026	PRAJNA PRAKASH NAYAK	SASWATA PATNAIK	
	CRLMP/1636/2026	MP		416/2026
9	D-CRLMP/28300/2026	PRAJNA PRAKASH NAYAK	SASWATA PATNAIK	
	CRLMP/1636/2026	MP		417/2026
10	D-CRLMP/28011/2026	KULAMANI DAS		
	CRLMP/1480/2026	MP		418/2026
11	D-CRLMP/33770/2026	KHITISH KUMAR PANDA	ACHYUTANANDA PATTANAIK	
	CRLMP/ /	MP		419/2026
12	D-RVWPET/52337/2026	KALYANI SWAIN	AJIT CHANDRA MOHAPATRA	
	RVWPET/ /	MP		477/2026
13	D-RVWPET/52338/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	RVWPET/ /	MP		478/2026
14	D-RVWPET/52338/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	
	RVWPET/ /	MP		479/2026
15	D-RVWPET/52485/2026	BIDANASHI GRAMYA COMMITTEE, CUTTACK	AMIT PRASAD BOSE	
	RVWPET/ /	MP		480/2026
16	D-RVWPET/52485/2026	BIDANASHI GRAMYA COMMITTEE, CUTTACK	AMIT PRASAD BOSE	
	RVWPET/ /	MP		481/2026
17	D-RPFAM/46096/2026	PRASANTA KUMAR SAHOO	PRAVASHA PUJAREE PARIDA	
	RPFAM/ /	MP		483/2026
18	D-RPFAM/52366/2026	ARJUNA SAHOO	ASHOK KUMAR BEHERA	
	RPFAM/ /	MP		484/2026
19	D-RPFAM/52376/2026	ANIL KUMAR BEHERA	SRIKANT MOHAPATRA	
	RPFAM/ /	MP		485/2026
20	D-MATA/47161/2026	SHUBHALAXMI SATAPATHY	TRILOCHAN DASH	
	MATA/344/2026	MP		567/2026
21	D-LAA/52322/2026	CHIEF ENGINEER, EAST COAST RAILWAY,BBSR	BIBHUKUMAR MOHANTY,(SR. PANEL COUNSEL)	
	LAA/ /	MP		568/2026
22	D-MATA/25680/2026	SITANSU MISHRA	OMKAR NATH DEV DAS	
	MATA/361/2026	MP		568/2026
23	D-MATA/46128/2026	KRISHNA PRIYA BARAL	BIKRAM CHANDRA GHADEI	
	MATA/ /	MP		569/2026
24	D-LAA/52322/2026	CHIEF ENGINEER, EAST COAST RAILWAY,BBSR	BIBHUKUMAR MOHANTY,(SR. PANEL COUNSEL)	
	LAA/ /	MP		569/2026
25	D-MATA/52406/2026	AJIT BALIARSINGH	SHIBANI SHANKAR PRADHAN	
	MATA/ /	MP		570/2026
26	D-MATA/52406/2026	AJIT BALIARSINGH	SHIBANI SHANKAR PRADHAN	

	MATA/ /	MP		571/2026
27	D-CONTC/571/2023	PRAVAT KUMAR BAHALIA	PRASANNA KUMAR NAYAK	
	CONTC/571/2023	MP		756/2026
28	D-CONTC/11888/2026	AJAYA DAS	RAMESH CHANDRA BHOI	
	CONTC/1679/2026	MP		757/2026
29	D-BLAPL/11588/2026	KANHA DAS	BISWAJIT MAHARANA	
	BLAPL/3961/2026	MP		792/2026
30	D-BLAPL/30183/2026	S.KRISHNA REDDY		
	BLAPL/10764/2026	MP		793/2026
31	D-BLAPL/32170/2026	SATAM PATTANAIK@PATNAIK	ABHISHEK DASH	
	BLAPL/11176/2026	MP		794/2026
32	D-BLAPL/24532/2026	NIRAD SWAIN @ BANAK		
	BLAPL/8374/2026	MP		795/2026
33	D-BLAPL/32747/2026	CHITTARANJAN @ BADAL MALA	BUDHIRAM DAS	
	BLAPL/11427/2026	MP		796/2026
34	D-BLAPL/31505/2026	ANWARI BEGUM	DR. SUSANT KUMAR KANUNGO	
	BLAPL/10904/2026	MP		797/2026
35	D-BLAPL/30166/2026	MOTILAL DIGAL	SARAT KUMAR JENA	
	BLAPL/10666/2026	MP		798/2026
36	D-BLAPL/17094/2026	CHATRAPATI @ CHHATRAPATI DAS		
	BLAPL/5900/2026	MP		799/2026
37	D-CRLREV/708/2006	PYAARI MOHAN MOHANTY	M/S.SAMVIT MOHANTY	
	CRLREV/708/2006	MP		1255/2026
38	D-CRLREV/33686/2026	SUJIT KUMAR SAHOO @ SAHU	BISWARANJAN DAS	
	CRLREV/ /	MP		1256/2026
39	D-FAO/52267/2026	THE DIVISIONAL MANAGER, M/S. UNITED INDIA INSURANCE CO.	BINOD KUMAR PATRA	LTD., BERHAMPUR
	FAO/ /	MP		1380/2026
40	D-FAO/52277/2026	SUSHILA DEI	SRUSHTI SEKHAR MUND	
	FAO/ /	MP		1381/2026
41	D-FAO/24636/2026	HIMANSU SEKHAR MAJHI	DURGESH NARAYAN RATH	
	FAO/677/2026	MP		1382/2026
42	D-FAO/24635/2026	MANOJA KUMAR SAHU	DURGESH NARAYAN RATH	
	FAO/676/2026	MP		1383/2026
43	D-RSA/52197/2026	JAYASHRI SAHU	DEBASIS TRIPATHY	
	RSA/ /	MP		1604/2026
44	D-RSA/126/2008	MAHADEV KARMI	M/S.	
	RSA/126/2008	MP		1605/2026
45	D-RSA/52291/2026	PARBATI MUNDA	TUSAR KUMAR MISHRA	
	RSA/ /	MP		1606/2026
46	D-RSA/52349/2026	MANJU BEWA	NIRANJAN PRASAD PATRA	
	RSA/ /	MP		1607/2026
47	D-RSA/52349/2026	MANJU BEWA	NIRANJAN PRASAD PATRA	
	RSA/ /	MP		1608/2026
48	D-RSA/52414/2026	SARITA PARICHHA	KIRAN ROUT	
	RSA/ /	MP		1609/2026
49	D-RSA/413/2016	SANJAY KU.BEHERA	M/S.BIBEKANANDA BHUYAN	
	RSA/413/2016	MP		1610/2026
50	D-RSA/413/2016	SANJAY KU.BEHERA	M/S.BIBEKANANDA BHUYAN	
	RSA/413/2016	MP		1611/2026
51	D-RSA/413/2016	SANJAY KU.BEHERA	M/S.BIBEKANANDA BHUYAN	
	RSA/413/2016	MP		1612/2026
52	D-RSA/52496/2026	SUBODH CHANDRA DANI	PRABIR KUMAR PRADHAN	
	RSA/ /	MP		1613/2026
53	D-RSA/52496/2026	SUBODH CHANDRA DANI	PRABIR KUMAR PRADHAN	
	RSA/ /	MP		1614/2026
54	D-RSA/52339/2026	ATIBADI JAGANNATH DAS SMRUTI RAKHA	AVO DIVAKAR PATRA, PURI	A.G.A
	RSA/ /	MP		1615/2026
55	D-RSA/52339/2026	ATIBADI JAGANNATH DAS SMRUTI RAKHA	AVO DIVAKAR PATRA, PURI	A.G.A
	RSA/ /	MP		1616/2026
56	D-RSA/52339/2026	ATIBADI JAGANNATH DAS SMRUTI RAKHA	AVO DIVAKAR PATRA, PURI	A.G.A
	RSA/ /	MP		1617/2026
57	D-RSA/52514/2026	SUBODH CHANDRA DANI	PRABIR KUMAR PRADHAN	
	RSA/ /	MP		1618/2026

58	D-RSA/52514/2026	SUBODH CHANDRA DANI	PRABIR KUMAR PRADHAN	
	RSA/ /	MP		1619/2026
59	D-ABLAPL/27394/2026	KRUSHNA CHANDRA SAHOO@KRUSHNA SAHOO		
	ABLAPL/10562/2026	MP		1922/2026
60	D-ABLAPL/19388/2026	PRAMOD KUMAR PADHY @ NILAMBAR PADHY	JASHOBANTA CHANDRA MOHAPATRA	
	ABLAPL/7829/2026	MP		1923/2026
61	D-ABLAPL/31992/2026	KASINATH BARIK	MANAS KUMAR CHAND	
	ABLAPL/12422/2026	MP		1924/2026
62	D-ABLAPL/28142/2026	SRIKANTA KHILAR @ KALIA		
	ABLAPL/10879/2026	MP		1925/2026
63	D-ABLAPL/29479/2026	BHAGYADHAR BARDHAN		
	ABLAPL/11401/2026	MP		1926/2026
64	D-ABLAPL/23712/2026	DUARI PRADHAN		
	ABLAPL/9286/2026	MP		1927/2026
65	D-CMP/52244/2026	SUJAY KUMAR MOHANTY	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		2148/2026
66	D-CMP/52268/2026	GITANJALI NAYAK	AUROVINDA MOHANTY	
	CMP/ /	MP		2149/2026
67	D-CMP/52287/2026	SATYANARAYAN KHANDEI	TUSAR KUMAR MISHRA	
	CMP/ /	MP		2150/2026
68	D-CMP/52295/2026	SATYANARAYAN KHANDEI	TUSAR KUMAR MISHRA	
	CMP/ /	MP		2151/2026
69	D-CMP/52298/2026	SK.FAKIRUDDIN	JITENDRA KUMAR MISHRA (2)	
	CMP/ /	MP		2152/2026
70	D-CMP/52303/2026	SUBASH CHANDRA PRADHAN	MANOJ KUMAR MOHANTY (2)	
	CMP/ /	MP		2153/2026
71	D-CMP/52324/2026	PRATAP SINGH	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		2154/2026
72	D-CMP/30574/2026	UMAMANI PALEI @ UMAMANI JENA	SUSANTA KUMAR LENKA	
	CMP/1328/2026	MP		2155/2026
73	D-CMP/52419/2026	HAREKRUSHNA MOHANTY	SUKANTA KUMAR NAYAK	
	CMP/ /	MP		2156/2026
74	D-CMP/13078/2026	SAMARENDRA JENA	PRASANTA KUMAR SATAPATHY	
	CMP/569/2026	MP		2157/2026
75	D-CMP/50290/2026	BHIKARI CHARAN KANUNGO	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		2158/2026
76	D-CMP/52480/2026	KANAKADURGA THAKURANI BIJE NIJIGAT	TUSAR KUMAR MISHRA	
	CMP/ /	MP		2159/2026
77	D-CMP/52533/2026	GOURAHARI MOHANTY	PRAVASH CHANDRA JENA	
	CMP/ /	MP		2160/2026
78	D-MACA/52216/2026	SUKANTI SETHY	BIRANCHI NARAYAN RATH	
	MACA/ /	MP		2444/2026
79	D-MACA/52225/2026	MANAGER IN CHARGE, ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PRASANTA KUMAR MAHAPATRA	
	MACA/ /	MP		2445/2026
80	D-MACA/52225/2026	MANAGER IN CHARGE, ORIENTAL INSURANCE CO.LTD., SAMBALPUR	PRASANTA KUMAR MAHAPATRA	
	MACA/ /	MP		2446/2026
81	D-MACA/52252/2026	MILARANI PRADHAN	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		2447/2026
82	D-MACA/52257/2026	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR	SOMANATH ROY	
	MACA/ /	MP		2448/2026
83	D-MACA/40578/2026	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., SUNDARGARH	PRAMOD KUMAR PATTNAIK	
	MACA/1036/2026	MP		2449/2026
84	D-MACA/52293/2026	REGIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., PURI	ANUSUYA DAS	
	MACA/ /	MP		2450/2026
85	D-MACA/14196/2025	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK	SUBRAT SATPATHY	
	MACA/439/2025	MP		2451/2026
86	D-MACA/14194/2025	DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. ROURKELA	SANJAY KUMAR PANDA	
	MACA/441/2025	MP		2452/2026
87	D-MACA/42242/2026	THE LIBERTY GENERAL INSURANCE COMPANY LTD, BHUBANESWAR	PRAVAT KUMAR SAHOO	
	MACA/ /	MP		2453/2026
88	D-MACA/41254/2026	LEGAL MANAGER, M/S. LIBERTY GEENRAL INSURANCE COMPANY LTD.	ALOK RANJAN DAS	
	MACA/ /	MP		2454/2026
89	D-MACA/41263/2026	M/S. LIBERTY GENERAL INSURANCE COMPANY LTD	PRAVAT KUMAR KHAN	

	MACA/ /	MP		2455/2026
90	D-MACA/52321/2026	M/S. BAJAJ ALLIANZ GENRAL INSURACNE COMPANY LTD.	ADITYA KHAN, BHUBANESWAR	
	MACA/ /	MP		2456/2026
91	D-MACA/52340/2026	THE MANAGER (TP HUB), M/S. NEW INDIA ASSURANCE COMPANY LIMITED	GOBARDHAN SAHOO, CUTTACK	
	MACA/ /	MP		2457/2026
92	D-MACA/52340/2026	THE MANAGER (TP HUB), M/S. NEW INDIA ASSURANCE COMPANY LIMITED	GOBARDHAN SAHOO, CUTTACK	
	MACA/ /	MP		2458/2026
93	D-CRLA/33632/2026	BISU@BISWANATH SAHOO	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		2736/2026
94	D-CRLA/33632/2026	BISU@BISWANATH SAHOO	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		2737/2026
95	D-CRLA/33647/2026	KRUSHNA CHANDRA DAS @ BHOI	ACHYUTA NANDA ROUTRAY	
	CRLA/ /	MP		2738/2026
96	D-CRLA/33647/2026	KRUSHNA CHANDRA DAS @ BHOI	ACHYUTA NANDA ROUTRAY	
	CRLA/ /	MP		2739/2026
97	D-CRLA/33647/2026	KRUSHNA CHANDRA DAS @ BHOI	ACHYUTA NANDA ROUTRAY	
	CRLA/ /	MP		2740/2026
98	D-CRLA/33670/2026	KUSHABHADRA MAHARANA @ KUSHIA	LALITENDU BHUYAN	
	CRLA/ /	MP		2741/2026
99	D-CRLA/33670/2026	KUSHABHADRA MAHARANA @ KUSHIA	LALITENDU BHUYAN	
	CRLA/ /	MP		2742/2026
100	D-CRLA/33293/2026	INFORMANT	DR.SURENDRA KUMAR DAS	
	CRLA/ /	MP		2743/2026
101	D-CRLA/1041/2022	SALIM KHAN	BHARAT BHUSAN ROUTRAY	
	CRLA/1041/2022	MP		2744/2026
102	D-CRLA/417/2019	SANTOSH BISWAL	BAIBASWATA PANIGRAHI MR.PULAKESH MOHANTY	
	CRLA/417/2019	MP		2745/2026
103	D-CRLA/33758/2026	PURNA CHANDRA PANDA	JANMEJAYA KATIKIA	
	CRLA/ /	MP		2746/2026
104	D-CRLA/33762/2026	MANORANJAN PANDA	JANMEJAYA KATIKIA	
	CRLA/ /	MP		2747/2026
105	D-CRLA/33792/2026	ARAJIT SAHOO @ ARIJIT	PABITRA KUMAR NAYAK	
	CRLA/ /	MP		2748/2026
106	D-CRLA/33792/2026	ARAJIT SAHOO @ ARIJIT	PABITRA KUMAR NAYAK	
	CRLA/ /	MP		2749/2026
107	D-CRLMC/29567/2026	RAHUL SETHI		
	CRLMC/3595/2026	MP		3079/2026
108	D-CRLMC/33627/2026	SUSANTA KUMAR NATH	BINI MISHRA	
	CRLMC/ /	MP		3080/2026
109	D-CRLMC/28030/2026	PRATYUSH PANDA	SUBRAT MISHRA	
	CRLMC/3879/2026	MP		3081/2026
110	D-CRLMC/33650/2026	KULDIP RATH@KULDEEP RATH	JNANESH MOHANTY	
	CRLMC/ /	MP		3082/2026
111	D-CRLMC/33650/2026	KULDIP RATH@KULDEEP RATH	JNANESH MOHANTY	
	CRLMC/ /	MP		3083/2026
112	D-CRLMC/33658/2026	BISWAJIT NAYAK	ARIJEET MISHRA	
	CRLMC/ /	MP		3084/2026
113	D-CRLMC/33668/2026	HEMANTA KUMAR MISHRA	DEBA PRASAD DAS	
	CRLMC/ /	MP		3085/2026
114	D-CRLMC/33679/2026	ESHIHAT KHAN @ ISHIAQ KHAN	AMULYA RATNA PANDA	
	CRLMC/ /	MP		3086/2026
115	D-CRLMC/4015/2023	JAIDEEP DAS GUPTA	ARIJEET MISHRA	
	CRLMC/4015/2023	MP		3087/2026
116	D-CRLMC/1629/2006	PRASANTA KU.NAYAK	X	
	CRLMC/1629/2006	MP		3088/2026
117	D-CRLMC/33711/2026	SUNIL KUMAR PRADHAN	BIBHUTI BHUSAN SWAIN	
	CRLMC/ /	MP		3089/2026
118	D-CRLMC/33737/2026	BISWANATH BEHERA @ BABULA	PANCHANAN PANIGRAHI	
	CRLMC/ /	MP		3090/2026
119	D-CRLMC/24357/2026	BASUDEV JENA	PRASANTA KUMAR SATAPATHY	
	CRLMC/3540/2026	MP		3091/2026
120	D-CRLMC/33765/2026	AMLESH DAS@AMALESH DAS	SMRUTI RANJAN ROUT	
	CRLMC/ /	MP		3092/2026

121	D-CRLMC/2634/2023 CRLMC/2634/2023	M/S.ORISSA HOMES PVT.LTD. MP		3093/2026
122	D-CRLMC/33775/2026 CRLMC/ /	RAMJI PRASAD MP	SUNIL KUMAR PANDA	3094/2026
123	D-CRLMC/33796/2026 CRLMC/ /	DR RANDALL SEQUEIRA MP	PRASANTA KUMAR JENA	3095/2026
124	D-CRLMC/33788/2026 CRLMC/ /	RAJESH KUMAR GADODIA MP	ABHISEK AGARWAL	3096/2026
125	D-CRLMC/33800/2026 CRLMC/ /	HALDHAR BARIHA MP	LOKESH GOURAV MOHARANA	3097/2026
126	D-WA/31358/2026 WA/983/2026	M/S. BLUELINE RESORTS PVT. LIMITED , BHUBANESWAR MP	M/S.S.NAYAK, A.K.PATRA ROUTRAY, G.S.SAMANTRAY	3347/2026
127	D-WA/12755/2025 WA/724/2025	BILASINI JENA @ MOHANTY MP	BANSHIDHAR SATAPATHY	3348/2026
128	D-WA/44322/2026 WA/1345/2026	STATE BANK OF INDIA,BHUBANESWAR MP	DILLIP KUMAR MOHAPATRA	3349/2026
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	3350/2026
130	D-WA/52386/2026 WA/ /	YASOBANTA KARALI MP	BHABANI SANKAR DAS	3351/2026
131	D-WA/51033/2026 WA/ /	SAROJAKANTA MAHAPATRA MP	SWAPNA KUMAR OJHA	3352/2026
132	D-WP(C)/16177/2026 WP(C)/11201/2026	PREMANANDA BEHERA MP	BIKASH MISHRA	21446/2026
133	D-WP(C)/16459/2026 WP(C)/11456/2026	SUBRAT KUMAR ROUT MP	ANJAN KUMAR BISWAL	21447/2026
134	D-WP(C)/16135/2026 WP(C)/11199/2026	ABHISHEK MISHRA MP	BIKASH MISHRA	21448/2026
135	D-WP(C)/52188/2026 WP(C)/ /	THE SUPERINTENDING ENGINEER, ANANDAPUR MP	SATYABRATA MOHANTY, S.A.LAPADA, KEONJHAR	21449/2026
136	D-WP(C)/52189/2026 WP(C)/ /	THE SUPERINTENDING ENGINEER, ANANDAPUR MP	SATYABRATA MOHANTY, S.A.LAPADA, KEONJHAR	21450/2026
137	D-WP(C)/52196/2026 WP(C)/36195/2026	LOKANATH SAHOO MP	SAILAZA NANDAN DAS	21451/2026
138	D-WP(C)/52190/2026 WP(C)/ /	THE SUPERINTENDING ENGINEER, MAYURBHANJ MP	SABITA KUMARI PANDA, ANJANA RANJAN PATTANAYAK, A.R.PARIPADA	21452/2026
139	D-WP(C)/914/2026 WP(C)/2019/2026	JEEVANDHARA NURSING HOME, NILADRI VIHAR, CUTTACK MP	MISHRA, VENKATA KUMAR SHARMA. MITALEE JESTHI	21453/2026
140	D-WP(C)/879/2026 WP(C)/2016/2026	JEEVANDHARA NURSING HOME, NILADRI VIHAR, CUTTACK MP	MISHRA, VENKATA KUMAR SHARMA, MITALEE JESTHI	21454/2026
141	D-WP(C)/32439/2026 WP(C)/22664/2026	KHIROD KUMAR SAHOO MP	ARIJEET MISHRA	21455/2026
142	D-WP(C)/52191/2026 WP(C)/ /	THE SUPERINTENDING ENGINEER, ANANDAPUR MP	SATYABRATA MOHANTY, S.A.LAPADA, KEONJHAR	21456/2026
143	D-WP(C)/42138/2025 WP(C)/29340/2025	SUBASH CHANDRA SENAPATI MP	SRINIVAS MOHANTY	21457/2026
144	D-WP(C)/52212/2026 WP(C)/ /	THE SUPERINTENDING ENGINEER, ANANDAPUR MP	SATYABRATA MOHANTY, S.A.LAPADA, KEONJHAR	21458/2026
145	D-WP(C)/52217/2026 WP(C)/ /	M/S.ARUNI STONE CRUSHER, DHENKANAL MP	SOUMYA RANJAN MOHANTY	21459/2026
146	D-WP(C)/52213/2026 WP(C)/ /	THE SUPERINTENDING ENGINEER, ANANDAPUR MP	SATYABRATA MOHANTY, S.A.LAPADA,KEONJHAR	21460/2026
147	D-WP(C)/52214/2026 WP(C)/ /	THE SUPERINTENDING ENGINEER, ANANDAPUR MP	SATYABRATA MOHANTY, S.A.LAPADA, KEONJHAR	21461/2026
148	D-WP(C)/51094/2026 WP(C)/35717/2026	MAMUNI BARIK MP	DEBENDRA KUMAR BEHERA	21462/2026
149	D-WP(C)/16703/2023 WP(C)/16703/2023	ASHISA KUMAR SWAIN MP	SOUBHAGYA SUNDAR DAS	21463/2026
150	D-WP(C)/50861/2026 WP(C)/35197/2026	BASTAV CHOUDHURY MP	DEVASHIS PANDA	21464/2026
151	D-WP(C)/52242/2026 WP(C)/ /	TRILOCHANA BEHERA MP	ASHIS KUMAR MISHRA	21465/2026
152	D-WP(C)/52241/2026	RAJAT PAL	ASHIS KUMAR MISHRA	

	WP(C)/ /	MP		21466/2026
153	D-WP(C)/52243/2026	BUTU CHOUDHURY	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		21467/2026
154	D-WP(C)/52245/2026	SURESH BEHERA	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		21468/2026
155	D-WP(C)/52246/2026	GOPAL GURJAR	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		21469/2026
156	D-WP(C)/149/2012	BALAKRUSHNA NANDA	M/S.SANTOSH K.NANDA	
	WP(C)/149/2012	MP		21470/2026
157	D-WP(C)/52247/2026	SARAT CHANDRA ROUT	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		21471/2026
158	D-WP(C)/52253/2026	RAMESH CHANDRA BEHERA	ASHIS KUMAR MISHRA	
	WP(C)/ /	MP		21472/2026
159	D-WP(C)/52254/2026	SANJEEB ROUT	SUBHADUTTA ROUTRAY	
	WP(C)/ /	MP		21473/2026
160	D-WP(C)/31506/2026	SESHASIS ACHARYA	PURNA CHANDRA DAS	
	WP(C)/22595/2026	MP		21474/2026
161	D-WP(C)/42148/2026	DR.PRAGNYA SAHOO	ADYASIDHI MISHRA	
	WP(C)/29480/2026	MP		21475/2026
162	D-WP(C)/40898/2026	PUSPANGINI PATTNAIK	DR. BINODA KUMAR MISHRA	
	WP(C)/28918/2026	MP		21476/2026
163	D-WP(C)/33085/2026	CHAITI AYAL	DIGAMBAR SETHI	
	WP(C)/24327/2026	MP		21477/2026
164	D-WP(C)/52259/2026	ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP.	SENIOR MANAGER, ODISHA INFRASTRUCTURE DEVELOPMENT CORPORATION, BHUBANESWAR	
	WP(C)/ /	MP		21478/2026
165	D-WP(C)/52264/2026	PRIYANKA DASH	GHANASHYAM BANJI	
	WP(C)/ /	MP		21479/2026
166	D-WP(C)/52265/2026	AADI NIGAM	RAMDAS ACHARY	
	WP(C)/ /	MP		21480/2026
167	D-WP(C)/52263/2026	GOLAKH SAHANI	ABHIRAM SWAIN	
	WP(C)/ /	MP		21481/2026
168	D-WP(C)/52266/2026	KOSHIN PAWAR	RAMDAS ACHARY	
	WP(C)/ /	MP		21482/2026
169	D-WP(C)/34351/2026	NUVOCO VISTAS CORPORATION LTD., MUMBAI	SWAT KUMAR ACHARYA	
	WP(C)/24228/2026	MP		21483/2026
170	D-WP(C)/26672/2026	ASMATUN BIBI	ANSHUMAN DAS	
	WP(C)/18386/2026	MP		21484/2026
171	D-WP(C)/52272/2026	DIBYALOCHAN PADHI	ANUP KUMAR MOHAPATRA	
	WP(C)/ /	MP		21485/2026
172	D-WP(C)/46062/2026	GOSHANAR SURIN	ATUL TRIPATHY	
	WP(C)/32085/2026	MP		21486/2026
173	D-WP(C)/52273/2026	ABHISEK SAHOO	ASHESH KUMAR PRUSTY	
	WP(C)/ /	MP		21487/2026
174	D-WP(C)/52281/2026	ASHOK KUMAR SINGH @ ASHOK SINGH	ABHIRAM SWAIN	
	WP(C)/ /	MP		21488/2026
175	D-WP(C)/20240/2026	SAMYAK SAMANATA, BHUBANESWAR	SAMYAK SAMANATA (IN PERSON)	
	WP(C)/15783/2026	MP		21489/2026
176	D-WP(C)/49760/2026	ANTARYAMI DAS	RAKESH BEHERA	
	WP(C)/34337/2026	MP		21490/2026
177	D-WP(C)/52294/2026	GANESWAR BEHERA	SAMIR KUMAR MISHRA (SR. ADV.)	
	WP(C)/ /	MP		21491/2026
178	D-WP(C)/52297/2026	MINATI JENA	SAILABALA JENA	
	WP(C)/ /	MP		21492/2026
179	D-WP(C)/45861/2024	ABANI KUMAR BARAL	HRUDANANDA MOHAPATRA	
	WP(C)/30406/2024	MP		21493/2026
180	D-WP(C)/52317/2026	RAMA CHANDRA BARIK	AMIT PRASAD BOSE	
	WP(C)/ /	MP		21494/2026
181	D-WP(C)/52301/2026	BHAGYABAN SAHU	SOUBHAGYA KUMAR DASH	
	WP(C)/ /	MP		21495/2026
182	D-WP(C)/52320/2026	PALLISHREE MAHARANA	SUSHANTA KUMAR PRADHAN	
	WP(C)/ /	MP		21496/2026
183	D-WP(C)/48061/2026	NATABAR SAMANTRAY	SANJIB MOHANTY	
	WP(C)/33968/2026	MP		21497/2026

184	D-WP(C)/48059/2026	PRADEEP KUMAR BHOL	SANJIB MOHANTY	
	WP(C)/33964/2026	MP		21498/2026
185	D-WP(C)/51569/2026	M/S.BAPSA ENTERPRISES PVT.LTD.,MANGALESWAR, BHUBANESWAR		
	WP(C)/ /	MP		21499/2026
186	D-WP(C)/52341/2026	SANDHYARANI NAYAK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21500/2026
187	D-WP(C)/53139/2024	BHRAMARBAR HOTA	JAGABANDHU DAS	
	WP(C)/32678/2024	MP		21501/2026
188	D-WP(C)/38670/2026	TUNA SETHI		
	WP(C)/27943/2026	MP		21502/2026
189	D-WP(C)/49560/2026	DHOBANI @ DHOBUNI MALLICK	JITENDRA SAMANTARAY	
	WP(C)/34230/2026	MP		21503/2026
190	D-WP(C)/12101/2015	ARYA PATNAIK	M/S.BISWAJIT NAYAK	
	WP(C)/12101/2015	MP		21504/2026
191	D-WP(C)/52346/2026	CHANDRAKANT MOHANTY	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		21505/2026
192	D-WP(C)/52381/2026	MANASI ROUTRAY	LINGARAJ SARANGI	
	WP(C)/ /	MP		21506/2026
193	D-WP(C)/52383/2026	LALA CHANDRAKANTA CHAND	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		21507/2026
194	D-WP(C)/22726/2025	JAYARAM BEHERA		
	WP(C)/16839/2025	MP		21508/2026
195	D-WP(C)/22846/2025	KAMALAKANTA SAMAL		
	WP(C)/16595/2025	MP		21509/2026
196	D-WP(C)/22749/2025	IPSITA BEHERA		
	WP(C)/17504/2025	MP		21510/2026
197	D-WP(C)/52385/2026	M/S SRINIBAS DAS, JAJPUR	KSHIROD KUMAR ROUT	
	WP(C)/ /	MP		21511/2026
198	D-WP(C)/52350/2026	DR. SARITA NAIK	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		21512/2026
199	D-WP(C)/48415/2026	M/S THRIVENI EARTHMOVERS PVT LTD, KHURDA	KISHORE KUMAR MISHRA	
	WP(C)/34370/2026	MP		21513/2026
200	D-WP(C)/48862/2026	PRASANT SWAIN	GYANA RANJAN MAHAPATRA	
	WP(C)/33748/2026	MP		21514/2026
201	D-WP(C)/52351/2026	DR. DAMAYANTI ROUL	ABHISHEK DASH	
	WP(C)/ /	MP		21515/2026
202	D-WP(C)/41583/2026	VIKASH KUMAR	JAGAMOHAN PATTANAIK	
	WP(C)/36121/2026	MP		21516/2026
203	D-WP(C)/52353/2026	DR. SANTOSINI BEHERA	KRISHNA CHANDRA SAHU	
	WP(C)/ /	MP		21517/2026
204	D-WP(C)/52421/2026	UMESH CHANDRA BEHERA	SUSHANTA KUMAR PRADHAN	
	WP(C)/ /	MP		21518/2026
205	D-WP(C)/52425/2026	ANAND NAYAK @ NAIK	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		21519/2026
206	D-WP(C)/52426/2026	SUJIT KUMAR DAS	SUSHANTA KUMAR PRADHAN	
	WP(C)/ /	MP		21520/2026
207	D-WP(C)/7716/2026	PURNA CHANDRA JENA @ NAYAK	DEBAKANT MOHANTY	
	WP(C)/5982/2026	MP		21521/2026
208	D-WP(C)/52433/2026	JAGAMOHAN PATRA	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		21522/2026
209	D-WP(C)/52432/2026	AMIYA RANJAN SWAIN	SHIBANI SHANKAR PRADHAN	
	WP(C)/ /	MP		21523/2026
210	D-WP(C)/52430/2026	PRIYANKA DAS	SUSHANTA KUMAR PRADHAN	
	WP(C)/ /	MP		21524/2026
211	D-WP(C)/52354/2026	COMBRIDGE SCHOOL OF MANAGEMENT	DEVI PRASAD DASH	
	WP(C)/ /	MP		21525/2026
212	D-WP(C)/52435/2026	BIBHUPRADA MISHRA	SUSHANTA KUMAR PRADHAN	
	WP(C)/ /	MP		21526/2026
213	D-WP(C)/52436/2026	R.BINOD REDDY	SUBASH CHANDRA SAHOO	
	WP(C)/ /	MP		21527/2026
214	D-WP(C)/52440/2026	PRABIN KUMAR NANDA	SUSHANTA KUMAR PRADHAN	
	WP(C)/ /	MP		21528/2026
215	D-WP(C)/52443/2026	TAPAS DAS	SUSHANTA KUMAR PRADHAN	

	WP(C)/ /	MP		21529/2026
216	D-WP(C)/52445/2026	SUCHISMITA BEHERA	AJAYA KUMAR TRIPATHY	
	WP(C)/ /	MP		21530/2026
217	D-WP(C)/51020/2026	KALAKAR SETHY	BASUDEV BARIK	
	WP(C)/35408/2026	MP		21531/2026
218	D-WP(C)/52446/2026	SANJUKTA PATNAIK	PRONOY MOHANTY	
	WP(C)/ /	MP		21532/2026
219	D-WP(C)/51016/2026	SANATAN DAS	BASUDEV BARIK	
	WP(C)/35989/2026	MP		21533/2026
220	D-WP(C)/47983/2026	DILLIP PATEL	KUNAL KUMAR SWAIN	
	WP(C)/33360/2026	MP		21534/2026
221	D-WP(C)/15769/2023	BIPIN MARTHA	TANMAY MISHRA	
	WP(C)/15769/2023	MP		21535/2026
222	D-WP(C)/52449/2026	HIMANSU BHUSAN SAMAL	ARUNA NAYAK	
	WP(C)/ /	MP		21536/2026
223	D-WP(C)/52453/2026	SUPRAVARANI PRADHAN	DR. JITENDRA KUMAR LENKA	
	WP(C)/ /	MP		21537/2026
224	D-WP(C)/48576/2026	AMULYA KUMAR SAHOO	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		21538/2026
225	D-WP(C)/52455/2026	BHUPEN CHANDI	UPENDRA KUMAR SAMAL (SR. ADV.)	
	WP(C)/ /	MP		21539/2026
226	D-WP(C)/52459/2026	NAYANA MOHANTY	BAIDHAR SAHOO	
	WP(C)/ /	MP		21540/2026
227	D-WP(C)/25594/2026	KSHIROD KUMAR SUBUDHI	TAPAN KUMAR BISWAL, M/S.SAILAZA NANDAN DAS,AJIT PARIJA,S	
	WP(C)/17820/2026	MP		21541/2026
228	D-WP(C)/35810/2026	M/S JAGANNATH POLYMERS LIMITED, CUTTACK	S. PARALIT (SR. ADV.), M/S. SAILAZA NANDAN DAS	
	WP(C)/24761/2026	MP		21542/2026
229	D-WP(C)/52465/2026	KAISHORIKA MOHANTY	SUJATA JENA	
	WP(C)/ /	MP		21543/2026
230	D-WP(C)/36395/2026	ONGC TRIPURA POWER COMPANY LTD.,DARPHI	ARPIT SARANGI	
	WP(C)/26029/2026	MP		21544/2026
231	D-WP(C)/52489/2026	ALOK DASH	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21545/2026
232	D-WP(C)/52491/2026	NARENDRA KUMAR SA	BIBHU PRASAD DAS	
	WP(C)/ /	MP		21546/2026
233	D-WP(C)/52467/2026	JHULU DASH	SAHASRANSU SOURAV	
	WP(C)/ /	MP		21547/2026
234	D-WP(C)/52498/2026	NARENDRA KUMAR SA	BIBHU PRASAD DAS	
	WP(C)/ /	MP		21548/2026
235	D-WP(C)/52505/2026	RABIBRATA SAHU	LAXMIKANTA MOHANTY	
	WP(C)/ /	MP		21549/2026
236	D-WP(C)/52493/2026	SANJAY KUMAR PARIDA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21550/2026
237	D-WP(C)/52509/2026	SATYARANJAN MOHANTY	OMKAR DEVDAS	
	WP(C)/ /	MP		21551/2026
238	D-WP(C)/52513/2026	SUBHASHREE MOHANTY	OMKAR DEVDAS	
	WP(C)/ /	MP		21552/2026
239	D-WP(C)/52494/2026	KRISHNA CHANDRA MAHARTHA	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21553/2026
240	D-WP(C)/52518/2026	SARAT CHANDRA SINGHDEO	SIDDHARTH SAHU	
	WP(C)/ /	MP		21554/2026
241	D-WP(C)/52495/2026	K.SRINIVAS PATRO	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21555/2026
242	D-WP(C)/52471/2026	DEBARAJ JANI	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21556/2026
243	D-WP(C)/52530/2026	M/S UTKAL ELECTRICAL INDUSTRIES, BHUBANESWAR	CHITTARANJAN DAS	
	WP(C)/ /	MP		21557/2026
244	D-WP(C)/52497/2026	DINESH PRASAD SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		21558/2026
245	D-WP(C)/52537/2026	JANARDAN PANDA	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		21559/2026
246	D-WP(C)/52542/2026	KALI CHARAN BEHERA	GOPAL PRASAD JENA	
	WP(C)/ /	MP		21560/2026

247	D-WP(C)/52499/2026	L.BHASKAR RAO	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21561/2026